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T. S. Chaudhuri  
Advocate

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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO.12/2024/EZ

IN

ORIGINAL APPLICATION NO. 14/2017/EZ

IN THE MATTER OF:

TRIBUNAL ON ITS OWN MOTION  
Re: KESHTOPUR AND BAGJOLA CANALS

-VS-

STATE OF WEST BENGAL & ORS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE PRINCIPAL  
SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF  
WEST BENGAL IN COMPLIANCE OF THE ORDER DATED 08.04.2024.

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Filed by

*T. S. Chaudhuri*  
ADVOCATE

HIGH COURT AT CALCUTTA



X SL. NO. 772/2024

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**  
**MISCELLANEOUS APPLICATION NO.12/2024/EZ**

IN

**ORIGINAL APPLICATION NO. 14/2017/EZ**



TRIBUNAL ON ITS OWN MOTION  
 Re: KESHTOPUR AND BAGJOLA CANALS

-VS-

STATE OF WEST BENGAL & ORS

BEFORE THE NOTARY PUBLIC  
 AT BIDHANNAGAR  
 DIST.-NORTH 24 PARGANAS

**STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE PRINCIPAL  
 SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF  
 WEST BENGAL**

Most Respectfully Sheweth

I, Dr. Rajesh Kumar , s/o Late Shyam Sunder Surolia , aged about 58 years, by occupation service, having office at Prani Sampad Bhawan, 5<sup>th</sup> Floor, LB-2, Sector III, Salt Lake, Kolkata- 700 106, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of Principal Secretary, Government of West Bengal and I have made myself acquainted with the facts and circumstances of the instant Miscellaneous Application. I have gone through the documents and reports pertaining to the subject matter of the instant Miscellaneous Application arising out of the Original Application No. 14/2017/EZ. Hence, I am competent to file the present affidavit before this Hon'ble Tribunal.
2. That, this affidavit is being affirmed in pursuance of the solemn order passed by the Hon'ble Tribunal, Eastern Zone Bench dated 08.04.2024, wherein the Deponent was directed to file affidavit stating the action taken for coordinated

22 JUL 2024

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action by various departments and also to outline the remedial measures taken or to be taken and state the timelines within which the remedial action would be taken to its completion.

3. That, I have perused the reports submitted by the concerned stakeholder Departments /offices like Urban Development and Municipal Affairs Department which contains report of Kolkata Metropolitan Development Authority(KMDA),Kolkata Municipal Corporation (KMC), Bidhannagar Municipal Corporation (BMC), South Dum Dum Municipality, New Town Kolkata Development Authority(NKDA) and Salk Lake Reclamation & Development Circle (SLRDC), Irrigation & Waterways Department and Bidhannagar Police Commissionerate regarding Kestopur / Bagjola Canal.

4. That, the report of Urban Development and Municipal Affairs Department states the following :-

i) **Action Taken Report of Kolkata Metropolitan Development Authority (KMDA)**

**Pollution Abatement at Keshtopur Canal**

Detailed Project Report (DPR) has been modified for pollution abatement of Keshtopur Canal. Before placing it to the Works Committee, Chief Engineer (GAP), KMDA directed to conduct a joint site visit by the representative of Kolkata Municipal Corporation (KMC), WBSPMG and KMDA to check the left out portion of Keshtopur Canal towards Circular Canal which is under jurisdiction of KMC authority. Joint site visit was scheduled on 16.07.2024. DPR will be ready for submission to Works Committee, KMDA after taking suitable decision on left out part of the canal. Tender will be invited for execution of the project after acceptance of the DPR and allocation of the fund by the Funding Authority. About twenty four (24) months will be required to complete the project construction activities after issuance of Work Order.

22 JUL 2024

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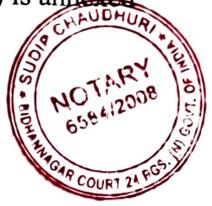
### Action Taken Report of Bagjola Canal:

- At Bonhooghly in **Baranagar Municipality** the proposed capacity of STP is 8.7 MLD. Due to uncertainty over the land filling quantity/area-development cost issue, the tender has not matured even after the 5<sup>th</sup> call. The competent authority has been requested to arrange an alternative land as identified by the consultant of KMDA, for the construction of proposed STP. Also, proposal for verification of alternative land has been placed to the Land Cell , KMDA to explore the feasibility of the proposed land for construction of the STP.
- At Prafullakanan in North **Dum Dum Municipality**, the proposed capacity of STP is 33 MLD. Before issuing Administrative Approval & Financial Sanction (AA&FS) for this project scheme, the matter was referred to Municipal Affairs Department (MED), Government of West Bengal and few observations were received. The competent authority has issued letter to Irrigation & Waterways Department for the Inter Departmental Transfer (IDT) of proposed land which is required to be used for the construction of STP. The Principal Secretary, Irrigation & Waterways Department has informed that the matter will be taken up by Land and Land Reforms Department and Refuge, Relief and Rehabilitation Department.
- At Prafullakanan STP-I in **South Dum Dum Municipality**, the proposed capacity of STP is 27 MLD. AA&FS has been issued by UD&MA Department and requested Irrigation & Waterways Department to process the Inter Departmental Transfer(IDT) of proposed land which is required to be used for the construction of STP. The Principal Secretary, Irrigation & Waterways Department has informed that the matter will be taken up by Land and Land Reforms Department and Refuge, Relief and Rehabilitation Department.

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Report of Kolkata Metropolitan Development Authority (KMDA) is annexed herewith and marked with letter R/1.



ii) **Action Taken Report by South Dum Dum Municipality:**

- a. It has been reported that only the Bagjola Canal falls under the jurisdiction of South Dum Dum Municipality. The respective wards nos. are 06, 10, 11,13, 14,18, 20, 21, 22 & 28. The areas around the banks of Bagjola canals are being mapped and listing will be completed within 15 days.
- b. Total 100 bins have been placed at different locations along the bank of Bagjola canal and cleaned on a daily basis.
- c. Presently there is no mechanism for real-time monitoring. General manual monitoring done by Ward Sardar on daily basis.
- d. 85% segregated waste is being collected at present. 100% segregated waste collection is expected within next 60 days.
- e. Nirmal bandhu and Nirmal Sathis have been deployed at all locations.
- f. Presently data regarding number of outfalls into Bagjola Canal is not available. A survey is being conducted within 30 days to determine the actual number of outfalls.
- g. Regular miking is being done by the municipality for awareness amongst residents within the jurisdiction of the concerned ULB/Authority. Flex and banner have been placed at strategic points for mass awareness.
- h. Spraying of insecticides is being done twice a month and Guppy fish is released as and when supplied by the Government.
- i. The number of encroachers and the nature of encroachment (residential/commercial) on both sides of the canal can be ascertained after completion of listing.

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j. Fine has already being imposed u/s 333 of Municipal Act, 1993. Netting has been done in some areas along the Bagjola Canal to prevent people dumping garbage into the canal.

Copy of the report of South Dum Dum Municipality is annexed herewith and marked with letter **R/2**.

iii) Action Taken Report by New Town Kolkata Development Authority as on 30.06.2024

- (1) The Google map with marked canal embankment alongside Bagjola Canal is enclosed in the report where action has been taken up by NKDA to remove the accumulated debris/garbage.
- (2) For the stretch along Bagjola Canal from Jatragachi Bridge to the newly developed MS Bridge at Gouranganagar area and beyond i.e. from AB Block in Action Area-I to DH Block up to Candor Techspace, Residential Plots- 72 Nos.
- (3) Coloured bins (Blue and Green) were provided two years back to the encroachers/residents alongside the Bagjola canal in the tune of 62 pairs. At present, the encroachment directly inside the Bagjola Canal at Jyangra Hatiara 2 No Gram Panchayat area is in the tune of 14 Nos and other encroachers have occupied the area just beside the Canal Bank road which has recently been developed by HIDCO.
- (4) Real time monitoring is done through drone surveillance along the peripheral areas of New Town including the Bagjola & Keshtopur canal side areas as per weekly program scheduled by the authority.
- (5) Percentage of segregated waste collected from the whole of New Town is in the tune of 11.97% with percentage of dry waste being 4.92% and that of wet waste being 7.05% of the total quantity of waste that is being generated and collected. 100% segregation will be achieved within June, 2027.
- (6) In New Town the waste management system has been outsourced through e-

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Tender process and the agency selected has deployed manpower and requisite machineries for Collection, Transportation and Disposal of Solid Waste materials at the designated landfill site at Dhapa. No Nirmal Bandhus and Nirmal Sathis have been engaged/deployed by the authority separately as the agency concerned has taken up the work through a dedicated SWM team.

(7) Number of drains and outfalls falling into Bagjola-Keshtopur canal from New Town is approximately 20 (Twenty). Most of these are through Sewage Treatment Plants managed by Public Health Engineering Department.

(8) Cleanliness drive was taken up by the authority i.e. NKDA during the last few days alongside the canals to remove the accumulated garbage which is majorly dumped by the encroachers residing along the canal side in spite of regular awareness programs, IEC activities etc. Display Boards to stop dumping on the canal and the banks have been erected as per design of Urban Development and Municipal Affairs Department. Miking through recorded voice for awareness generation is done 04(Four) times per month i.e. one number per week.

(9) The canals are under the Irrigation & Waterways Department and spraying of insecticides is done as per their program. Gappi fish is released every year by NKDA to the different drainage canals and other water bodies. Last season around 3.0 Lakh Gappi fish was released. This year also requisition of similar amount has been placed and the authority will get its quota within a month.

(10) The authority has taken up a survey to ascertain the number of encroachers along side the canals and the total count of residential /non-residential encroachments will be ascertained shortly.

(11) Regular awareness generation campaign and IEC activities for non-dumping of waste in water bodies / open land and near residential areas are already prevailing in New Town area and is done by the Urban Local Body, NKDA. Provision of fine for non-segregation of waste, open dumping, burning of waste etc. is under

22 JUL 2024 consideration by the authority and initiatives have been taken recently for

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formulation of Standard Operation Procedure (SOP) in view of such activities and imposition of fine subsequently if the same is violated.

Copy of the report of NKDA along with the checklist is annexed herewith and marked with letter R/3.

iv) **Action Taken Report of Kolkata Municipal Corporation (KMC)**

As per the Sewerage & Drainage System and the location plan of Bangur STP and adjoining areas, it is seen that KMC is discharging at one point after treating the DWF (Dry Weather Flow) through Bangur STP. The said location plan is enclosed with the report.

Moreover 2(two) other SWF(Storm Weather Flow) outfalls are discharging into Bagjola canal. That KMC has 1 (one) treated DWF outfall through Bangur STP and 2 (Two) other SWF outfalls into Bagjola canal. The two(2) Geo-tagged photographs of Bangur STP and discharging point are enclosed in the report.

Copy of the report of Kolkata Municipal Corporation(KMC) as per the Checklist format is annexed herewith and marked with letter R/4.

v) **Action Taken Report of Bidhannagar Municipal Corporation (BMC)**

a. Mapping the areas around both banks of Bagjola and Keshtopur canals falling within the jurisdiction of Bidhannagar Municipal Corporation will be taken up jointly with Irrigation and Waterways Department.

b. Listing of residential, non-residential, commercial units around the banks of Bagjola & Kestopur canals will be taken up by Bidhannagar Municipal Corporation with concerned authority of police.

c. In Bagjola canal 15 Nos. of Metallic garbage bins of 1100 liters capacity each has been placed. The frequency of placement of bins is 225 MTR and cleaning is done every alternate day by mobile compactor or manually.

In Keshtopur Canal 14 Nos. of Metallic garbage bins of 1100 liters capacity each (Blue & Green). The frequency of placement of bins is 200 MTR and

cleaning is done every alternate day by mobile compactor or manually.

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- d. Cleaning and monitoring around the area of Bagjola & Keshtopur canal side is being done every alternative day manually and collection of waste is being done through covered truck and disposed the same at Dhapa Dumping ground.
- e. Door to door collection of segregated waste is 40% now and 100% segregated collections shall be achieved by 31.12.2025.
- f. Fifty seven ( 57) nos. of Nirmal Bandhu and fourteen (14) nos. of Nirmal Sathi have been deployed at Bagjola and Kestopur canals.
- g. Total no. of outfalls in Bagjola canals are 21 and in Kestopur canals 32. The outfalls are netted and frequently cleaned.
- h. (i) No garbage accumulated/heaps along the stretch of Bagjola & Keshtopur canals found.
- (ii) Sweeping and cleaning done on regular basis on areas adjacent to canal banks.
- (iii) Garbage heaps under the bamboo structure of temporary shops and slope proportion of the canal side banks which is under the jurisdiction of Irrigation and Waterways Department.
- (iv) Awareness programme have already been taken among the people for stopping the littering and open dumping into the canals by Nirmal Sathi.
- (v) Further awareness programme will be done.
- i. Insecticides are applied on regular basis in the canal banks and cultivation of Guppi fishes are done.

Copy of the report of Bidhannagar Municipal Corporation (BMC) is annexed herewith and marked with letter R/5.

vi) Action Taken Report of Salt Lake Reclamation & Development Circle (SLRDC)

22 JUL 2024

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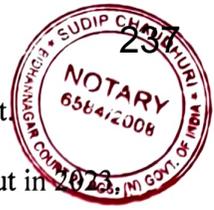
It has been stated that at Bagjola Sewage Treatment Plant, out of 27 MLD installed capacity, 18 MLD has been currently utilized in 17 No. Ward of Bidhannagar Municipal Corporation. The mechanism for real time monitoring is under the supervision of Salt lake Reclamation and Development Circle.

Copy of the report of Salt Lake Reclamation & Development Circle (SLRDC) along with the checklist format is annexed herewith and marked with letter R/6.

5. The Irrigation & Waterways Department has reported that to keep the canals namely Upper Bagjola Khal, Lower Bagjola and Keshtopur Khal clean, the following additional measures has been taken in addition to that stated in the affidavit filed by the Executive Engineer-I, Canals Division, Irrigation and Waterways Directorate, Govt. of West Bengal before this Hon'ble Tribunal in M.A No. 12/2024/EZ in O.A no. 14/2017 on 13.02.2024.
  - a. Cleaning of floating debris, water hyacinth is continuing without any interruption at all the aforesaid three canals under Annual Maintenance Contract.
  - b. Flushing of Keshtopur canal from Chitpur Lock Gate to Hatgacha, for a length of around 14 kilometre, is done almost everyday depending on the time of occurrence of high tide at river Hooghly. It facilitates control of Vector borne diseases.
  - c. Fencing has been put up along the bank of Upper Bagjola Khal at Jessore Road, RCC Bridge, Motish Roy Bridge, 10 Vent Sluice across VIP road for a length of 1.5 KM, to curb the tendency of direct dumping of municipal garbage into the said canal. Such fencing will be put up for a further 0.17 Km along Upper Bagjola Canal at Noapara and 2.5 Km along Keshtopur Khal at Baisakhi, Aquatica and 206 RCC Bridge under the ongoing work.

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d. Some photographs of the fencing have been enclosed in the report.

e. Since, the excavation of the aforesaid three canals, were carried out in the lost capacities has been revived and further immediate dredging is not required.

Report of Irrigation & Waterways Department is annexed herewith and marked as R/7.

6. That the Joint Commissionerate of Police (HQ), Bidhanagar Police Commissionerate has reported that complaint has been filed by Assistant Engineer, Metropolitan Drainage Division no.1 under Irrigation & Waterways Department and on the basis of the said complaint, an FIR has been lodged at Baguiati PS vide Baguiati PS Case no. 398/2024 u/s- 15A of the Canal Act, 1864 & 4D of WBLR Act, 1955 and Section 204/295/261 of West Bengal Municipal Corporation Act.

Copy of the communication from Joint Commissionerate of Police (HQ), Bidhanagar Police Commissionerate dated 19.07.2024 is annexed herewith and marked as R/8.

7. That the reply is true to my knowledge and belief, which I had derived from the office records.

  
S. CHAUDHURI  
\* NOTARY \*  
GOVT. OF INDIA  
Regn. No.-6564/08  
Bidhanagar Court  
Dist.-North 24 Pgs





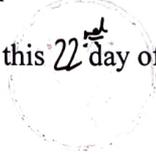
DEPONENT

12 2 JUL 2024

## VERIFICATION

I, Dr. Rajesh Kumar , s/o Late Shyam Sunder Surolia, Principal Secretary, Environment Department, Government of West Bengal , do hereby verify that the contents of the report in the form of affidavit are true to my best of knowledge and belief. No part of the report is false and nothing has been concealed.

Verified at Kolkata on this 22<sup>nd</sup> day of July, 2024.



DEPONENT

S. CHAUDHURI  
\* NOTARY \*  
GOVT. OF INDIA  
Regn. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs

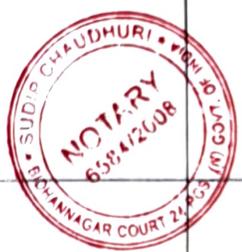
22 JUL 2024

~~SECRET~~  
**ACTION TAKEN REPORT FOR BAGJOLA CANAL**

Shri R/1  
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Ref. M.A No.12/2024/EZ in O.A No. 14/2017/EZ(Tribunal on Its Own Motion Vs State of West Bengal & Ors.)(Ref: Kestopur and Bagjola Canals) - -URGENT- Ref. Orders dated 23.05.2022(In OA 14/2017), 12.04.2023 (in MA 40/2022 in OA 14/2017), 18.01.2024 ( In MA 12.2024 in OA 14/2017), 14.02.2024 (in MA 12/2024 in OA 14/2017) passed by Hon'ble NGT, Eastern Zone Bench, Kolkata

Sl. No.	Location	Proposed Capacity	Action Taken
2.	At Bonhooghly in Baranagar Municipality	8.7 MLD	Due to technical disqualification of the participated Single-bidder, 4 <sup>th</sup> Call of the tender was cancelled. Even 5 <sup>th</sup> call of that tender has been cancelled due to inadequate eligibility of the participated (two numbers) bidders, as found during scrutiny. As the tender has not matured even after 5 <sup>th</sup> Call, the competent authority anticipated that the location of the proposed STP mostly on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of unwillingness of the enthusiastic bidders due to uncertainty over the land-filling quantity/ area-development cost issue. So the competent authority has been requested to the Baranagar Municipality to arrange an alternative land, as identified by the consultant of KMDA, for the construction of proposed STP vide letter No. 37/EE/GPCD(SC)/GAP/W&S/KMDA, dated 25.01.2024. At the same time, proposal for verification of alternative land has been placed to Land Cell, KMDA vide e-file Comp. No. 900552 and Comp. no. 741503 to explore the feasibility of the proposed land for construction of the STP.
3.	At Prafullakanan in North Dum Dum Municipality	33 MLD	Before issuing AA&FS for this project scheme, the matter was referred to Municipal Affairs Department (MED), Govt of West Bengal and few observations were received from the end of MED through e-file Comp. No. 794151. Accordingly, necessary replies against the observations of MED have been given by the competent authority of KMDA through E-File vide No. KMDA-28015/98/2023-WSGAP(KMDA)-KMDA(Computer No. E-794151). Moreover the competent authority has issued a letter to the Irrigation Dept. for the Inter Departmental Transfer (IDT) of proposed land which is required to be used for the construction of STP, vide Memo No. 586/CE/W&S/GAP/KMDA/2023-24, dated 29.02.2024. In this connection an e-file (Comp. No. 744205) has already been forwarded to I&W Dte. In a meeting under chairmanship of Hon'ble MIC, UD&MA Deptt on dated 01.07.2024, the Secretary, I&W Dte. informed that relinquishment proposal for IDT of land will be sent to L&LR and R&RR Dept. within 7 days.
4.	At Prafullakanan STP-I In South Dum Dum Municipality	27 MLD	Administrative Approval & Financial Sanction (AA&FS) has been issued by UD&MA Dept.. Now, the competent authority has requested the I&W Dte., Govt. of West Bengal to process the Inter Departmental Transfer (IDT) of proposed land which is required to be used for the construction of STP, through E-File vide No. KMDA-28099/215/2023-WSGAP(KMDA)-KMDA.(Computer No. E-851077). In a meeting under chairmanship of Hon'ble MIC, UD&MA Deptt on dated 01.07.2024, the Secretary, I&W Dte. informed that relinquishment proposal for IDT of land will be sent to L&LR and R&RR Dept. within 7 days.



*K. M. D. A.*  
11/7/24  
Superintending Engineer (North)  
Water & Sanitation (GAP) Sector  
K. M. D. A.

*Chief Engineer*  
Water & Sanitation Sector,  
GAP Wing, KMDA

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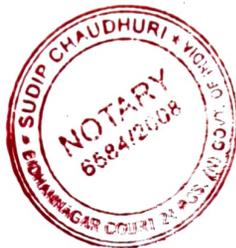
**Sub:- Action taking report of KMDA regarding preparation of DPR for Pollution Abatement of Kestopur Canal (15.07.2024).**

- Ref:-
1. NGT Original Application No. 14/2017/EZ
  2. M.A No. 12/2024/EZ
  3. M.A No. 40/2022/EZ

DPR has been modified for pollution abatement of Kestopur Canal. Before placing it to the Works Committee, Chief Engineer (GAP), KMDA directed to conduct a joint site visit by the representatives of Kolkata Municipal Corporation (KMC), WBSPMG and KMDA to check the left out portion of Kestopur Canal towards Circular canal which is under jurisdiction of KMC authority. Joint site visit is scheduled to be conducted on 16.07.24. DPR will be ready for submission to Works Committee, KMDA after taking suitable decision on left out part of the canal as mentioned. Tender will be invited for execution of the project after acceptance of the DPR and allocation of the fund by the Funding Authority. About 24 months will be required to complete the Project construction activities after issuance of Work Order.

*(R) J.L.*  
15/07/24  
Superintending Engineer (South Circle)  
(GAP-Wing) W&S Sector, KMDA

*M* 15/7/24  
Chief Engineer (GAP -Wing)  
W&S Sector, KMDA  
Chief Engineer  
Water & Sanitation Sector,  
GAP Wing, KMDA





# South Dum Dum Municipality

Nager Bazaar, Dum Dum Road, Kolkata-74

Phone: 2560 2357, 2560 2743; E-mail: [southdumdum74@gmail.com](mailto:southdumdum74@gmail.com)

Amme 24/2

Memo No. SDM/1477/XXIV

Date: 16<sup>th</sup> July 2024

The Director, SUDA,  
ILGUS BHAVAN, HC Block, Sector- III,  
Bidhannagar, Kolkata- 700106.



Sub: Submission of Action Taken Report in connection with Hon'ble NGT matters being M.A.No. 12/2024/EZ in O.A.No/ 14/2017/EZ. [Tribunnaal on its Own Motion Vs State of West Bengal & Ors.] (Ref.: M.A.No. 40/2022/EZ in O.A.No. 14/2017 (Re.:Kestopur & Bagjola Canals)-URGENT.  
Ref: Your Memo No. SUDA-UDMA-15011(15)/30/2020-Part(1)/5185, dated 12<sup>th</sup> July 2024.

Sir,

With reference to above please find below the action taken report in your prescribe format.

Sl.No.	Action	Action Taken
1.	Mapping the areas around both banks of Bagjola-Kestopur canals falling within the jurisdiction of the concerned ULB/Authority.	Only the Bagjola Canal falls under the jurisdiction of SDDM. The respective ward no. are 06,10,11,13,14,18,20,21,22 & 28. The areas around the banks of the Bagjola canal are being mapped and listing will be completed within 15 days.
2.	Listing of residential , non-residential, commercial units around both the banks of Bagjola-Kestopur canals.	As stated above.
3.	Placement of colored bins of required quantity mentioning the location and number of bins placed and frequency of cleaning.	Total of 100 bins have been placed at different locations along the bank of the Bagjola canal and they are cleaned on a daily basis.
4.	Mechanism used for real time monitoring in and around Bagjola-Kestopur canals.	No such mechanism at present. General manual monitoring is done by Ward Sardar on daily basis.
5.	Door to door collection of segregated waste mentioning the percentage achieved and a realistic timeline for 100% segregated door to door collection.	85% segregated waste is being collected at present. 100% segregated waste collection is expected within the next 60 days.
6.	Deployment of Nirmal bandhu & Nirmal Sathis.	Nirmal bandhu & Nirmal Sathis have been deployed at all locations.
7.	No. of drains and outfalls falling into Bagjola-Kestopur canals (storm water/dry or others), netting done with frequency of cleaning.	Presently data regarding the no. of outfalls into the Bagjola Canal is not available. A survey is being conducted to determine the actual no. and the said survey within 30 days.
8.	Cleanliness drive to remove garbage heaps on canal banks and public outreach, IEC activities, miking, display board, hoarding to stop littering, open dumping into the canal, accumulation of waste, etc and for developing awareness among the people towards the importance and necessity Solid and Liquid Waste management.	Regular miking is being done by the Municipality for awareness amongst the residents of this area. Flex & Banner have been at strategic points for mass awareness.
9.	Whether steps taken for applying insecticides on regular basis in the canals and also cultivation of the Guppy fishes.	Spraying of insecticides is being done twice a month and Guppy fish is released as an when supplied by the Government.
10.	Steps taken to ascertain the number of encroachers and the nature of encroachment (residential/commercial) on both side of the canals.	This can be ascertained after completion of listing as mentioned in point no. 01 above.
11.	Steps taken for prohibiting open garbage dumping, cleaning floating garbage, accumulation of waste and provisions of imposing fine etc.	Fine has already being imposed u/s 333 under Municipal Act, 1993. Netting has been done in some areas along the Bagjola Canal to prevent people from dumping garbage into the Canal.

Yours faithfully

K. C. 16/7/24.

Kasturi Chowdhury  
Chairperson

Kasturi Chowdhury  
Chairperson

South Dum Dum Municipality



-X-



# NEW TOWN KOLKATA DEVELOPMENT AUTHORITY

(A Statutory Authority Under Government of West Bengal)

Plot No. DG/13, Premises No. 04-3333, Action Area-ID,

New Town, Kolkata - 700 156

No 1954

/NKDA/ACE/JWG-22/2022

Date: 16.07.2024

To: The Director  
SUDA  
ILGUS Bhavan  
HC Block, Sector – III  
Salt Lake City, Kolkata - 106

**Sub:** Action taken Report in respect of M.A No 40/2022/EZ in **O.A No 14/2017/EZ**  
**Ref:** Memo No SUDA-UDNA-15011(15)/30/2020-Part (1)/5185 dated 12.07.2024.

Sir,

Inviting reference to the above, the undersigned is to enclose herewith updated 'Action Taken Report' as on 30.06.2024 within the jurisdiction of NKDA for information and necessary action please.

Thanking you.



Yours' faithfully,

16/7/24  
Chief Executive Officer

New Town Kolkata Development Authority

No

/NKDA/ACE/JWG-23/2022

Date: 16.07.2024

Copy forwarded for information & necessary action to:

1. The Additional Secretary, UD & MA Department.
2. PA to Hon'ble Chairman, NKDA
3. PA to the CEO

Sd/-

Chief Executive Officer

New Town Kolkata Development Authority

ACTION TAKEN REPORT in connection with Hon'ble NGT matters being M. No. 12/2024/EZ in OA No. 14/2017/EZ (Tribunal on its Own Motion Vs State of West Bengal & others)

(1) The Google map with marked canal embankment alongside Bagjola Canal enclosed where action has been taken up by NKDA to remove the accumulated debris/garbage

(2) For the stretch along Bagjola Canal from Jatragachi Bridge to the new developed MS Bridge at Gouranganagar area & beyond i.e. from AB Block in Actia Area-I to DH Block up to Candor Techspace Residential Plots- 72 Nos.



(3) Coloured bins (Blue & Green) were provided two years back to the encroachers/residents alongside the Bagjola canal in the tune of 62 pairs. At present the encroachment directly inside the Bagjola Canal at Jyangra Hatiara 2 No G.P area is in the tune of 14 Nos & other encroachers have occupied the area just beside the Canal Bank road which has recently been developed by HIDCO

(4) Real time monitoring is done through Drone surveillance along the peripheral areas of New Town including the Bagjola & Keshtopur canal side areas as per weekly program scheduled by the authority

(5) Percentage of Segregated waste collected from the whole of New Town is in the tune of 11.97% with percentage of Dry Waste being 4.92% & that of Wet waste being 7.05% of the total quantity of waste that is being generated & collected. 100% segregation will be achieved within June 2027

(6) In New Town the waste management system has been outsourced through Tender process & the agency selected has deployed manpower & requisite machineries for Collection, Transportation & Disposal of Solid Waste materials to the designated landfill site at Dhapa. No Nirmal Bandhus & Nirmal Sathis have been engaged/deployed by the authority separately as the agency concerned has taken up the work through a dedicated SWM team.

(7) Number of drains & outfalls falling into Bagjola-Keshtopur canal from New Town is approximately 20 (Twenty). Most of these are through Sewage Treatment Plant managed by Public Health Engineering Department.

(8) Cleanliness drive was taken up by the authority i.e. NKDA during the last few days alongside the canals to remove the accumulated garbage which is majorly dumped by the encroachers residing along the canal side in spite of regular awareness programs, IEC activities etc. by the authority. Display Boards to stop

- 17A1 -

**ACTION TAKEN REPORT in connection with Hon'ble NGT matters being MA No. 12/2024/EZ in OA No. 14/2017/EZ (Tribunal on its Own Motion Vs State of West Bengal & others)**

- (1) The Google map with marked canal embankment alongside Bagjola Canal is enclosed where action has been taken up by NKDA to remove the accumulated debris/garbage
- (2) For the stretch along Bagjola Canal from Jatragachi Bridge to the newly developed MS Bridge at Gouranganagar area & beyond i.e. from AB Block in Action Area-I to DH Block up to Candor Techspace Residential Plots- 72 Nos.
- (3) Coloured bins (Blue & Green) were provided two years back to the encroachers/residents alongside the Bagjola canal in the tune of 62 pairs. At present the encroachment directly inside the Bagjola Canal at Jyangra Hatiara 2 No G.P area is in the tune of 14 Nos & other encroachers have occupied the area just beside the Canal Bank road which has recently been developed by HIDCO
- (4.) Real time monitoring is done through Drone surveillance along the peripheral areas of New Town including the Bagjola & Keshtopur canal side areas as per weekly program scheduled by the authority
- (5.) Percentage of Segregated waste collected from the whole of New Town is in the tune of 11.97% with percentage of Dry Waste being 4.92% & that of Wet waste being 7.05% of the total quantity of waste that is being generated & collected. 100% segregation will be achieved within June 2027
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- (8.) Cleanliness drive was taken up by the authority i.e. NKDA during the last few days alongside the canals to remove the accumulated garbage which is majorly dumped by the encroachers residing along the canal side in spite of regular awareness programs, IEC activities etc. by the authority. Display Boards to stop

dumping on the canal & the banks have been erected as per design of UD&M, department. Miking through recorded voice for awareness generation is done 0 (Four) times per month i.e. one number per week

(9.) The canals are under the Irrigation & Waterways Dte. & spraying of insecticide is done as per their program. Gappi fish is released every year by NKDA to th different drainage canals & other water bodies. Last season around 3.0 Lakh Gappi fish was released. This year also requisition of similar amount has been placed hopefully the authority will get its quota within a month.

(10.) The authority has taken up a survey to ascertain the number of encroacher along side the canals & the total count of residential/non-residential encroachment will be ascertained shortly.

(11.) Regular awareness generation campaign & IEC activities for non-dumping c waste in water bodies / open land & near residential areas are already prevailing i New Town area & is done by the Urban Local Body NKDA. Provision of fine for non segregation of waste, open dumping, burning of waste etc. is under consideration b the authority and initiatives have been taken recently for formulation of Standar Operation Procedure (SOP) in view of such activities & imposition of fin subsequently if the same is violated.



Executive Engineer-I  
New Town Kolkata Dev. Authority  
DG/13, Kolkata-156

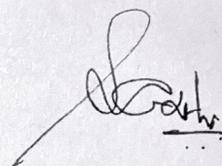
— 184 —

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(10.) The authority has taken up a survey to ascertain the number of encroachers along side the canals & the total count of residential/non-residential encroachments will be ascertained shortly.

(11.) Regular awareness generation campaign & IEC activities for non-dumping of waste in water bodies / open land & near residential areas are already prevailing in New Town area & is done by the Urban Local Body NKDA. Provision of fine for non-segregation of waste, open dumping, burning of waste etc. is under consideration by the authority and initiatives have been taken recently for formulation of Standard Operation Procedure (SOP) in view of such activities & imposition of fine subsequently if the same is violated.

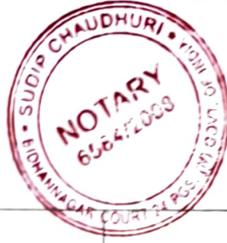


Executive Engineer-I  
New Town Kolkata Dev. Authority  
DG/13, Kolkata-156

- X -

## Checklist for filling affidavit in respect of Waste Management as on 30.06.2024

In M.A No 40/2022/EZ in O.A No. 14/2017/EZ [Tribunal on its Own Motion Vs. State of West Bengal & Ors  
(Ref: Kestopur and Bagjola Canals)]

1. Liquid Waste Management.Detail of functional STPs

Sl	Location	Installed Capacity	Capacity currently Utilized	GAP if any	Proposal for measures taken to bridge the GAP	Name of Drains / Outfalls connected with STP	Mec for r mo
		(MLD)	(MLD)	(MLD)	(MLD)		
1	Plot No IIC/BLK/12 on Street No 666, AA - IIC	31.00	15.40	Nil	NA	Bagjola Khal	St sup wi ec lab
2	Street No 626, AA - IIB	14.00	2.10	Nil	NA	Bagjola Khal	
3	Canal Bank Road, AA - IIID	24.00	8.00	Nil	NA	Bagjola Khal	

Detail of Non functional STPs

Sl	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status
		(MT)			
1	Nil	NA	NA	NA	NA

Number of STPs under different stages of execution

Sl	Location	Proposed capacity	Target date of completion	Present Status
		(MT)		
1	Nil	0.00	NA	NA

In-situ Treatment in the Outfalls / Drains

Sl	Name of the River	Name of the Outfalls	Quality of sewer water getting treated	Target date of completion	Progress as on
	Nil	Nil	NA	NA	NA

Details of functional FSTPs

Sl	Location	Installed Capacity	Capacity currently utilized	Gap if any	Proposal for measures taken to bridge the GAP	Mec for r mo
1	Nil	NA	NA	NA	NA	

Details of Non functional FSTPs

Sl	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status
1	Nil	NA	NA	NA	NA

*[Handwritten Signature]*

- 19A -

## Checklist for filling affidavit in respect of Waste Management as on 30.06.2024

In M.A No 40/2022/EZ in O.A No. 14/2017/EZ [Tribunal on its Own Motion Vs. State of West Bengal & Ors.]  
(Ref: Kestopur and Bagjola Canals)

**1. Liquid Waste Management.****Detail of functional STPs**

Sl.	Location	Installed Capacity	Capacity currently Utilized	GAP if any	Proposal for measures taken to bridge the GAP	Name of Drains / Outfalls connected with STP	Mechanism for real time monitoring
		(MLD)	(MLD)	(MLD)	(MLD)		
	Plot No IIC/BLK/12 on Street No 666, AA - IIC	31.00	15.40	Nil	NA	Bagjola Khal	SCADA supported with well equipped laboratory
	Street No 626, AA - IIB	14.00	2.10	Nil	NA	Bagjola Khal	
	Canal Bank Road, AA - IIID	24.00	8.00	Nil	NA	Bagjola Khal	

**Detail of Non functional STPs**

Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status
	(MT)			
Nil	NA	NA	NA	NA

**Number of STPs under different stages of execution**

Location	Proposed capacity	Target date of completion	Present Status
	(MT)		
Nil	0.00	NA	NA

**In-situ Treatment in the Outfalls / Drains**

Name of the River	Name of the Outfalls	Quality of sewer water getting treated	Target date of completion	Progress as on date
Nil	Nil	NA	NA	NA

**Details of functional FSTPs**

Location	Installed Capacity	Capacity currently utilized	Gap if any	Proposal for measures taken to bridge the GAP	Mechanism for real time monitoring
Nil	NA	NA	NA	NA	NA

**Details of Non functional FSTPs**

Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status
Nil	NA	NA	NA	NA

*[Signature]*  
16/07/24

- 20 -

Number of FSTPs under different stage of execution

Sl	Location	Proposed capacity	Target date of completion	Present Status
1	Nil	NA	NA	NA

2. Solid Waste Management, Fresh Waste (Ward wise)

Action Area	Daily waste collected		Daily waste processed			Manner of Transportation to the dumpsite and frequency of the same	Type wise disposal of waste. Manner with frequency	Mechanism for monitoring
	Segregated	Non segregated	Dry	Wet	Bio medical			
	(MT)	(MT)	(MT)	(MT)	(MT)			
I to III	8.50	62.50	3.50	5.00	Nil	Waste is being transferred to the dumpsite by 4 Nos. Compactors. Frequency: 2 times daily	<p>* Dry waste sent for re-cycle daily through authorized re-cycler</p> <p>* Wet waste processed at Bio-methenation Plant of 5 TPD capacity</p> <p>* Non-segregated waste disposed twice daily at Dhapa dumpsite</p>	<p># Monitoring of daily reliable door to door collection of solid waste being done through Cards fixed at the entrance of all Building premises</p> <p># GPS tracking system network is provided for efficient monitoring and reliable collection of solid waste.</p> <p># Quantity is measured by Weighing Machine collected online</p>

Detail of the netting done in the outfalls / drains with frequency of cleaning

Sl	No of Drains / Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all drains	Present status	Whether the collected waste is sent to dumpsite		Mechanism for monitoring
						If yes, frequency & method	If no, present practice	
1.	20	20	0	NA	Operational	Daily during monsoon period from July to September and once in every 15 days. Transferred to dumpsite through covered Truck	NA	Through



*[Signature]*  
16/07/24

- 20A -

**Number of FSTPs under different stage of execution**

Sl	Location	Proposed capacity	Target date of completion	Present Status
	Nil	NA	NA	NA

**2. Solid Waste Management, Fresh Waste (Ward wise)**

Action Area	Daily waste collected		Daily waste processed			Manner of Transportation to the dumpsite and frequency of the same	Type wise disposal of waste. Manner with frequency	Mechanism for real time monitoring
	Segregated (MT)	Non segregated (MT)	Dry (MT)	Wet (MT)	Bio medical (MT)			
I to III	8.50	62.50	3.50	5.00	Nil	Waste is being transferred to the dumpsite by 4 Nos. Compactors. Frequency: 2 times daily	<ul style="list-style-type: none"> <li>* Dry waste sent for re-cycle daily through authorized re-cycler</li> <li>* Wet waste processed at Bio-methanation Plant of 5 TPD capacity</li> <li>* Non-segregated waste disposed twice daily at Dhapa dumpsite</li> </ul>	<ul style="list-style-type: none"> <li># Monitoring of daily &amp; reliable door to door collection of solid waste is being done through RFID Cards fixed at the entrance of all Building premises</li> <li># GPS tracking system network is provided into all waste collection vehicles for efficient monitoring over day and reliable collection of solid waste.</li> <li># Quantity is measured by Weighing Machine and data collected online</li> </ul>

**Detail of the netting done in the outfalls / drains with frequency of cleaning**

Sl	No of Drains / Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all drains	Present status	Whether the collected waste is sent to dumpsite		Mechanism for real time monitoring
						If yes, frequency & method	If no, present practice	
	20	20	0	NA	Operational	Daily during monsoon period from July to September and once in every 15 days. Transferred to dumpsite through covered Truck	NA	Through AMC

*Handwritten signature*  
16/07/24

- ❌ -

**Number of FSTPs under different stage of execution**

Sl	Location	Proposed capacity	Target date of completion	Present Status
1	Nil	NA	NA	NA

**2. Solid Waste Management, Fresh Waste (Ward wise)**

Action Area	Daily waste collected		Daily waste processed			Manner of Transportation to the dumpsite and frequency of the same	Type wise disposal of waste. Manner with frequency	Mechanism for monitoring
	Segregated (MT)	Non segregated (MT)	Dry (MT)	Wet (MT)	Bio medical (MT)			
I to III	8.50	62.50	3.50	5.00	Nil	Waste is being transferred to the dumpsite by 4 Nos. Compactors. Frequency: 2 times daily	<ul style="list-style-type: none"> <li>* Dry waste sent for re-cycle daily through authorized re-cycler</li> <li>* Wet waste processed at Bio-methanation Plant of 5 TPD capacity</li> <li>* Non-segregated waste disposed twice daily at Dhapa dumpsite</li> </ul>	<ul style="list-style-type: none"> <li># Monitoring of daily reliable door to door collection of solid waste being done through Cards fixed at the entrance of all Building premises</li> <li># GPS tracking system network is provided for waste collection vehicle efficient monitoring and reliable collection of solid waste.</li> <li># Quantity is measured by Weighing Machine collected online</li> </ul>

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Sl	No of Drains / Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all drains	Present status	Whether the collected waste is sent to dumpsite		Mechanism for monitoring
						If yes, frequency & method	If no, present practice	
1.	20	20	0	NA	Operational	Daily during monsoon period from July to September and once in every 15 days. Transferred to dumpsite through covered Truck	NA	Through

  
 16/07/24

— 2/A —

**Number of FSTPs under different stage of execution**

Sl	Location	Proposed capacity	Target date of completion	Present Status
	Nil	NA	NA	NA

**2. Solid Waste Management, Fresh Waste (Ward wise)**

Action Area	Daily waste collected		Daily waste processed			Manner of Transportation to the dumpsite and frequency of the same	Type wise disposal of waste, Manner with frequency	Mechanism for realtime monitoring
	Segregated (MT)	Non segregated (MT)	Dry (MT)	Wet (MT)	Bio medical (MT)			
I to III	8.50	62.50	3.50	5.00	Nil	Waste is being transferred to the dumpsite by 4 Nos. Compactors. Frequency: 2 times daily	* Dry waste sent for re-cycle daily through authorized re-cycler  * Wet waste processed at Bio-methenation Plant of 5 TPD capacity  * Non-segregated waste disposed twice daily at Dhapa dumpsite	# Monitoring of daily & reliable door to door collection of solid waste is being done through RFID Cards fixed at the entrance of all Building premises  # GPS tracking system network is provided into all waste collection vehicles for efficient monitoring over daily and reliable collection of solid waste.  # Quantity is measured by Weighing Machine and data collected online

**Detail of the netting done in the outfalls / drains with frequency of cleaning**

Sl	No of Drains / Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all drains	Present status	Whether the collected waste is sent to dumpsite		Mechanism for real time monitoring
						If yes, frequency & method	If no, present practice	
	20	20	0	NA	Operational	Daily during monsoon period from July to September and once in every 15 days Transferred to dumpsite through covered Truck	NA	Through AMC

*debi*  
16/07/24

3. Legacy Waste Management

Sl	Location of dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste	Target date of completion of Bio-remediation	Target date of reclamation of land	Present status	Mec for n moi
1	NIL	NA	NA	NA	NA	NA	NA	NA	NA	



*Sudip*  
16/07/24

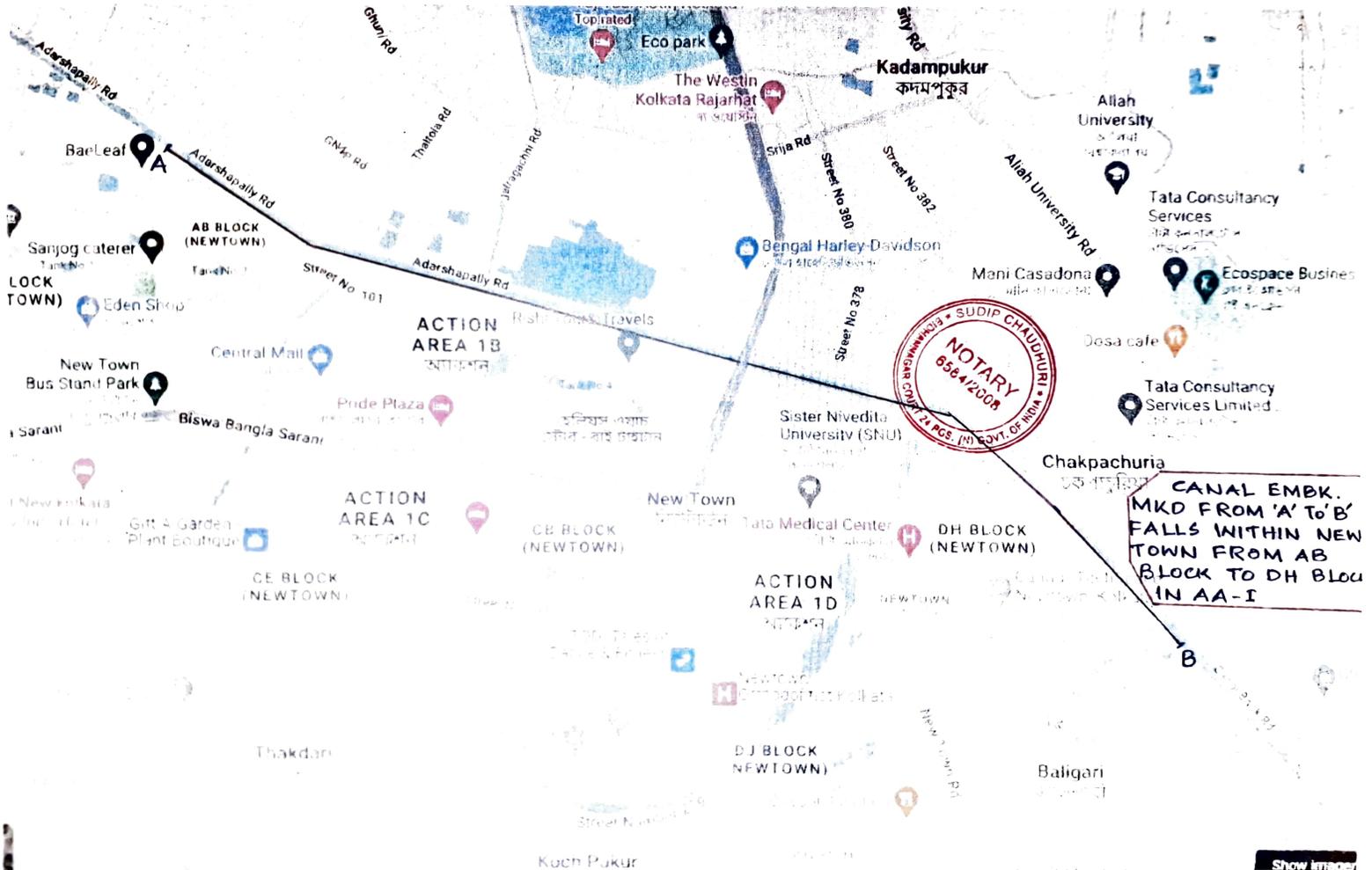
*[Signature]*  
16/07/24  
Chief Executive Officer  
NKDA

**3. Legacy Waste Management**

SI	Location of dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste	Target date of completion of Bio-remediation	Target date of reclamation of land	Present status	Mechanism for real time monitoring
1	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA

*[Signature]*  
16/07/24

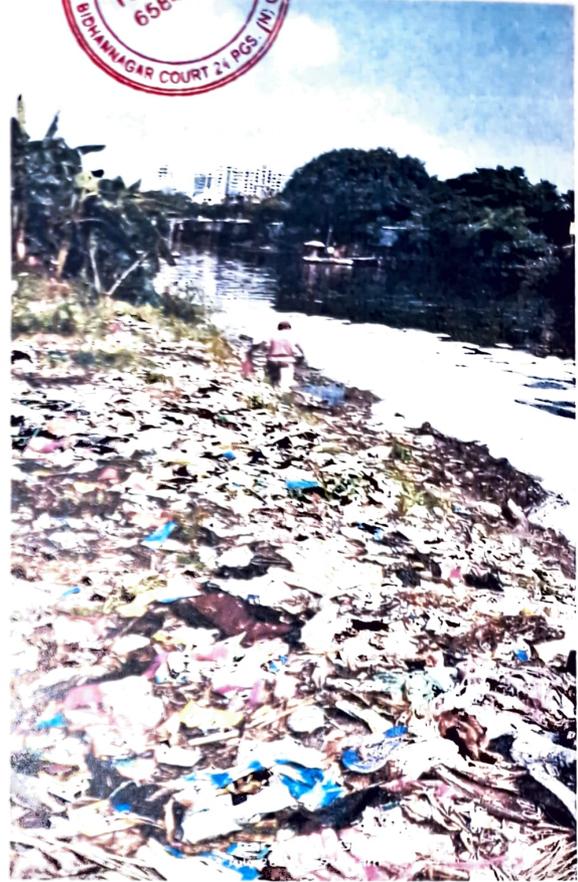
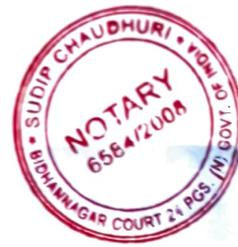
*[Signature]*  
16/07/24  
Chief Executive Officer  
MKDA



NOTARY  
 6564/2008  
 SUDIP CHAUDHURI  
 24 PCS. (M) GOVT. OF INDIA

CANAL EMBK.  
 MKD FROM 'A' TO 'B'  
 FALLS WITHIN NEW  
 TOWN FROM AB  
 BLOCK TO DH Block  
 IN AA-I

- ~~2~~ -

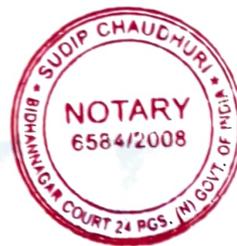


PRE-WORK PICS



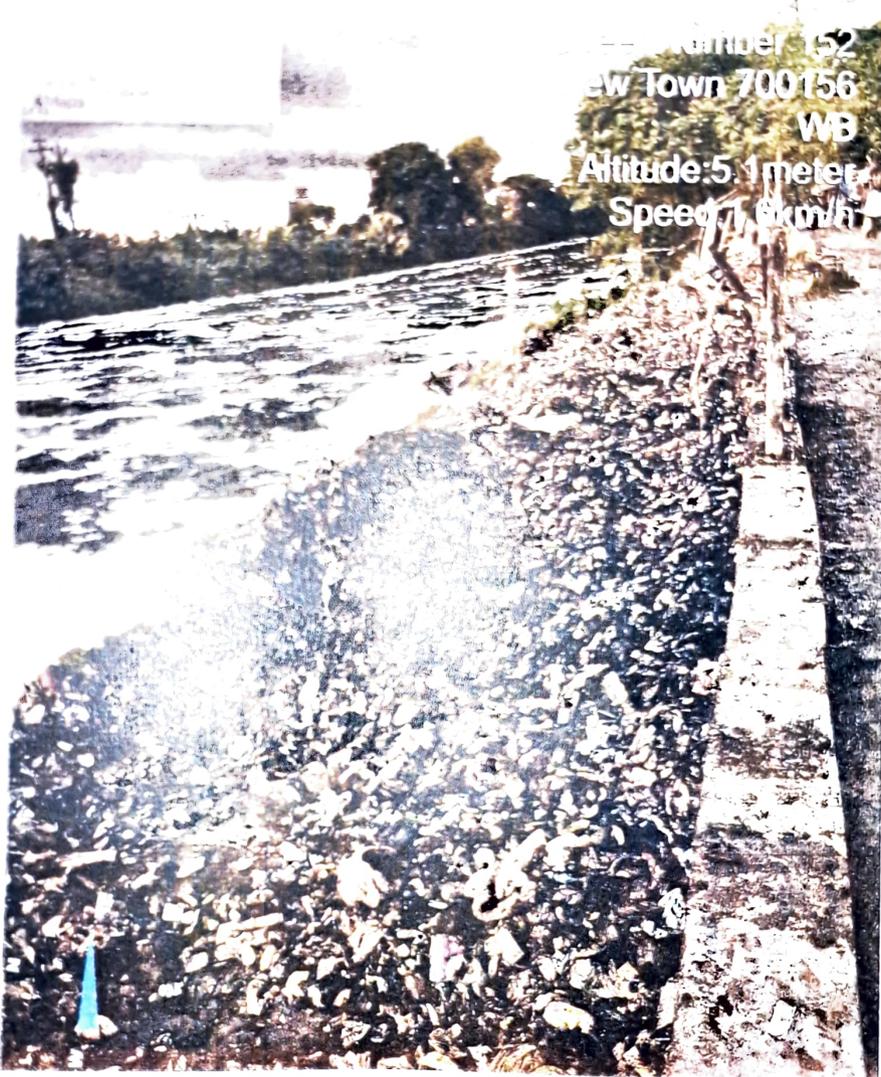
WORK ONGOING PICS

- ❌ -



WORK ONGOING PICS

- 26 -



POST WORK PIC



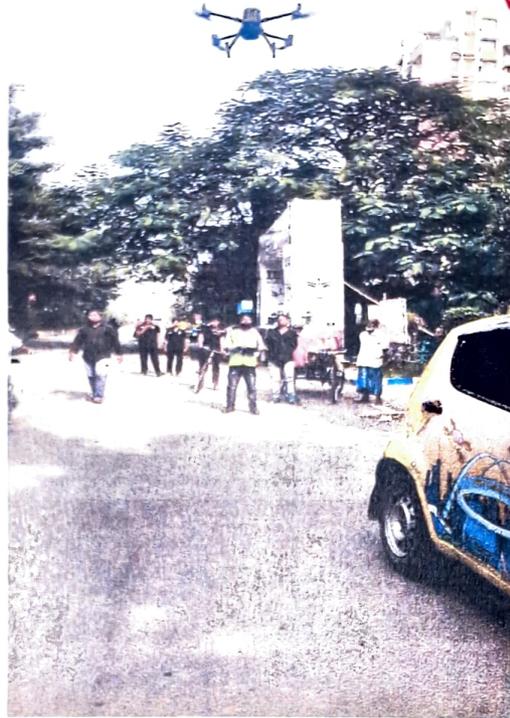
CAUTIONARY SIGNAGE INSTALLED

- 2X -



AWARENESS GENERATION THROUGH IEC ACTIVITIES

- ✂ -



REAL TIME MONITORING THROUGH DRONE SURVEY



RELEASING GAPPY FISH



Sukdeb Das &lt;ngt.udma@gmail.com&gt;

**Fwd: Report od Sewerage and Drainage Department of Kolkata Municipal Corporation i.c.w. NGT matter in MA/12/2024/EZ in OA/14/2017/EZ regarding Kestopur and Bagjola canals.**

2 messages

Director, SUDA <wbsudadir@gmail.com>  
To: ngt.udma@gmail.com

Mon, Jul 15, 2024 at 4:27 PM



**For**  
**Director SUDA W.B**

----- Forwarded message -----

From: **Municipal Commissioner** <mc@kmcgov.in>

Date: Mon, Jul 15, 2024 at 4:26 PM

Subject: Report od Sewerage and Drainage Department of Kolkata Municipal Corporation i.c.w. NGT matter in MA/12/2024/EZ in OA/14/2017/EZ regarding Kestopur and Bagjola canals.

To: Director, SUDA &lt;wbsudadir@gmail.com&gt;, Director, SUDA &lt;sbm.wbsuda@gmail.com&gt;

Cc: Jyotirmoy Tanti &lt;jmc\_dev@kmcgov.in&gt;, santanukumarghsh@gmail.com &lt;santanukumarghsh@gmail.com&gt;, Utpal Dey &lt;ee\_sd\_north@kmcgov.in&gt;, SANDIP DAS &lt;dyce\_sd\_elec@kmcgov.in&gt;

Sir,

I am directed to forward the Drainage Report of KMC in connection with the subject NGT matter, attached herewith the letter of Joint Municipal Commissioner, KMC, Location Plan of Bangur STP and Bagola canal and adjoining areas with geo-tagged photographs of Bangur STP and treated discharge point (outfall) of DWF.

With Regards

OSD to Municipal Commissioner  
Kolkata Municipal Corporation

4 attachments



**Discharge Point\_15-07-2024.jpeg**  
332K

- 31 -



Bangur STP\_15-07-20247.jpeg  
232K



**KMC-DrainageReport-Bagjola-Kestopur Canals-OA-14-2010001.pdf**  
510K

**Location Plan of Bangur STP and adjoining Areas site plan.pdf**  
271K

Sukdeb Das <ngt.udma@gmail.com>

Mon, Jul 15, 2024 at 4:37 PM

To: Pausali Pahari <slo.env.dept@gmail.com>, Amrita Paul <amritapaul24@gmail.com>

[Quoted text hidden]

4 attachments



Discharge Point\_15-07-2024.jpeg  
332K



Bangur STP\_15-07-20247.jpeg  
232K

**KMC-DrainageReport-Bagjola-Kestopur Canals-OA-14-2010001.pdf**  
510K

**Location Plan of Bangur STP and adjoining Areas site plan.pdf**  
271K

- 32 -

**Jyotirmoy Tanti, WBCS (Exe)**  
*Joint Municipal Commissioner*

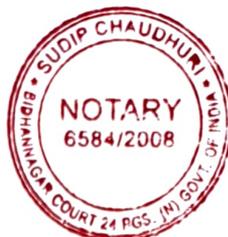


**KOLKATA MUNICIPAL CORPORATION**  
 5, S N Banerjee Road • Kolkata - 700 013  
 Phone (Office) : 033-2286-1271  
 Fax : 033-2252-0003  
 I C : 271, EPABX : 2286-1000 (Exnt. 2603)  
 email : jmc\_dev@kmcgov.in

Memo No.: *DG/S&D-3925*

Date: July 15, 2024

To  
 The Director  
 State Urban Development Agency  
 ILGUS Bhawan, HC Block, Sec. - III, Salt Lake,  
 Kolkata - 700 106  
 Email: [sbm.wbsuda@gmail.com](mailto:sbm.wbsuda@gmail.com) & [wbsudadir@gmail.com](mailto:wbsudadir@gmail.com)



**Sub.: Report of Sewerage & Drainage Department, Kolkata Municipal Corporation in connection with Hon'ble NGT matter case number being MA no.12/2024/EZ in O.A. no.14/2017/EZ (Tribunal on Its' Own Motion vs. State of West Bengal & Ors.) regarding Kestopur and Bagjola Canals.**

Sir,

As per the Sewerage & Drainage System and the location plan of Bangur STP and adjoining areas, it is seen that KMC is discharging at one point after treating the DWF (Dry Weather Flow) through Bangur STP. Moreover, 2 (two) other SWF outfalls are discharging into Bagjola canal. The said location plan is enclosed herewith.

In reference to the Order of Hon'ble NGT, dated 12.04.2023, in page number 21 Table no. V, "Details of netting done in the outfalls/ drains with frequency of cleaning", point no.1, under Agency Name "Kolkata MC", it has been mentioned that the "No. of Drains/ outfalls draining into Bagjola-Kestopur Canals" is 14, where as it is important to mention that KMC has 1 (one) treated DWF outfall through Bangur STP and 2 (two) other SWF outfalls into Bagjola canal. As such, the remaining drainage systems are not related to KMC and they may be owned by other Urban Local Bodies.

The two (2) Geo-tagged Photographs of Bangur STP and the discharging point are enclosed herewith.

Yours faithfully,

*Jyotirmoy Tanti*, 15/07/2024

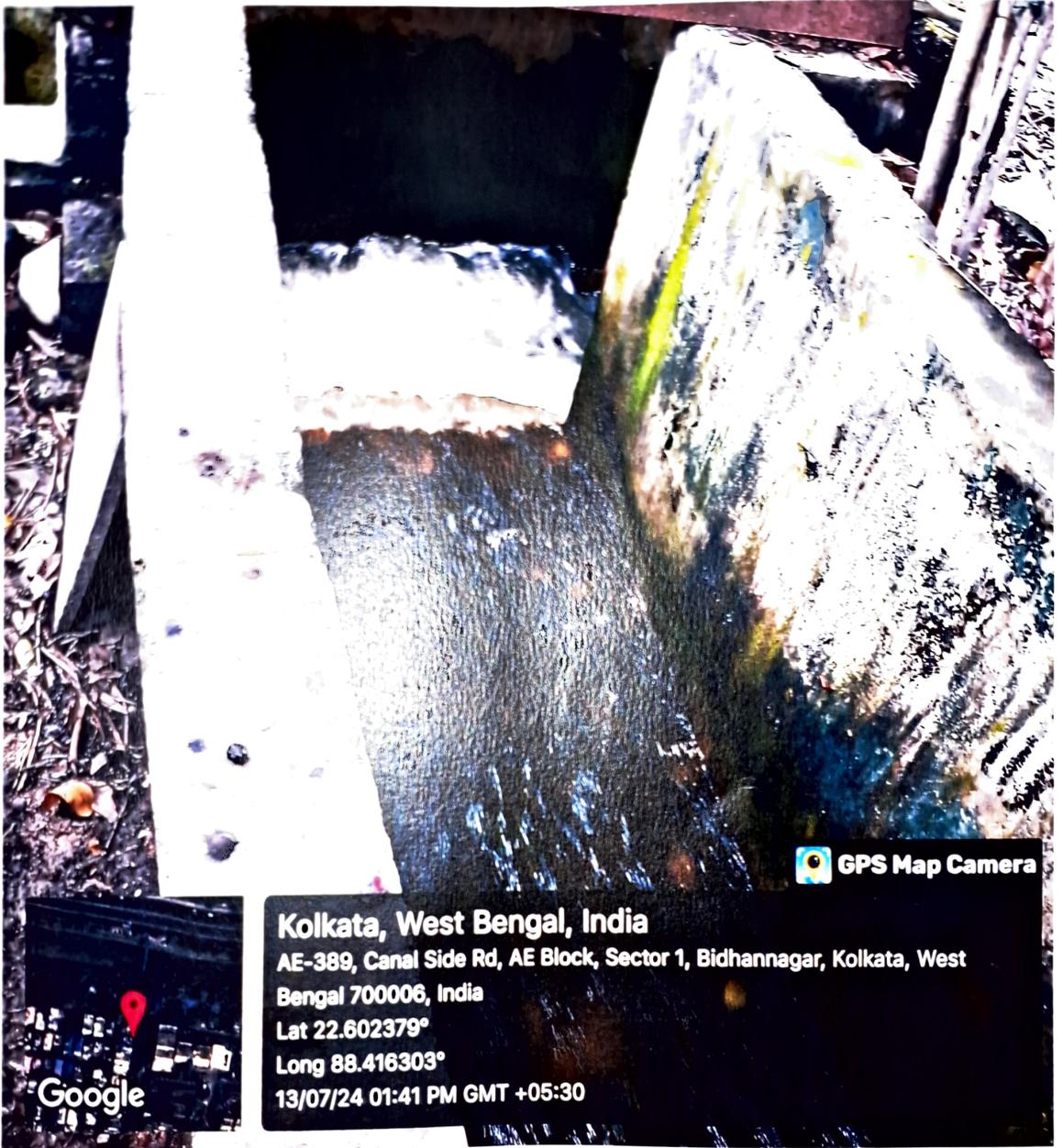
Jyotirmoy Tanti, WBCS (Exe.)

**Joint Municipal Commissioner**  
 Joint Municipal Commissioner

The Kolkata Municipal Corporation

Encl.: As stated above.

- 33 -



**Kolkata, West Bengal, India**

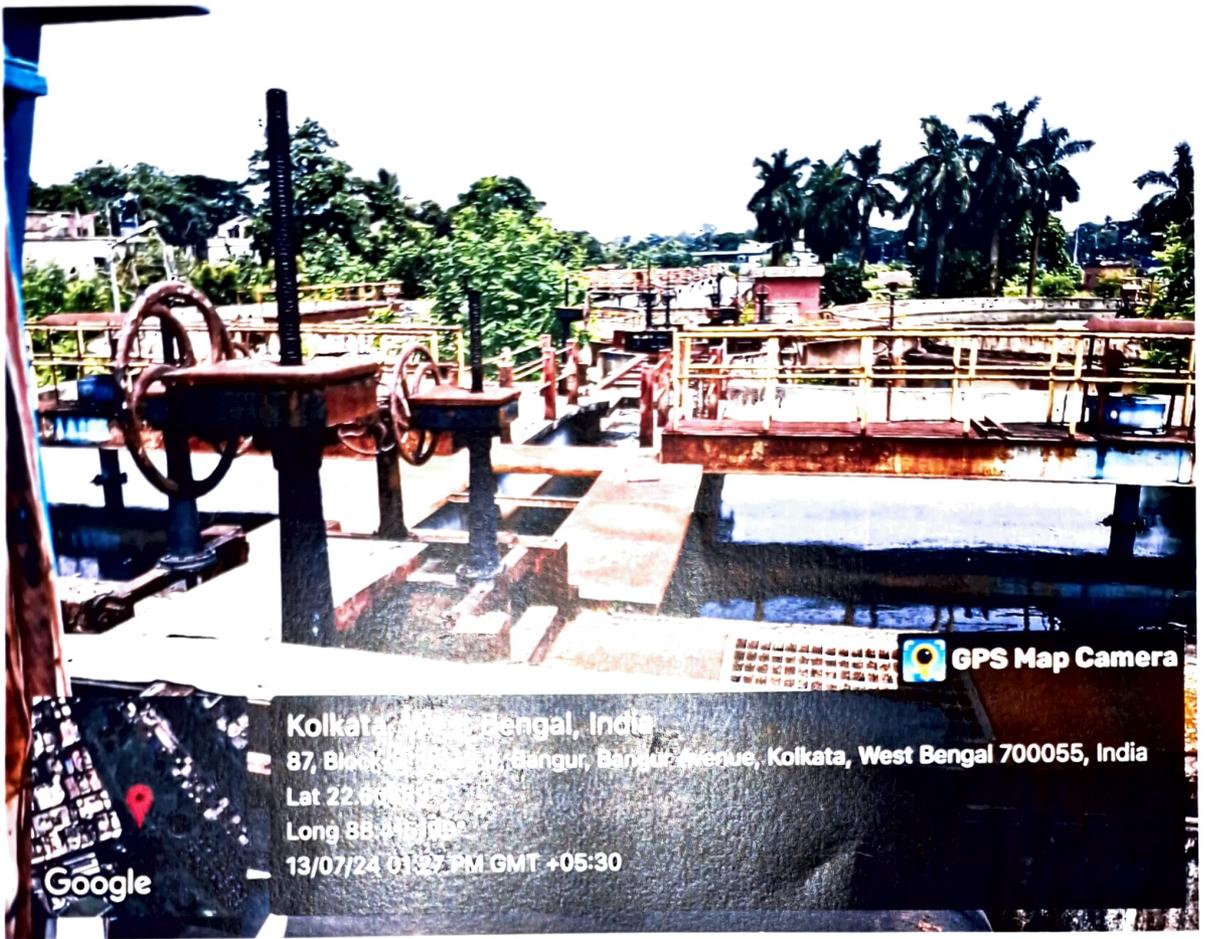
AE-389, Canal Side Rd, AE Block, Sector 1, Bidhannagar, Kolkata, West Bengal 700006, India

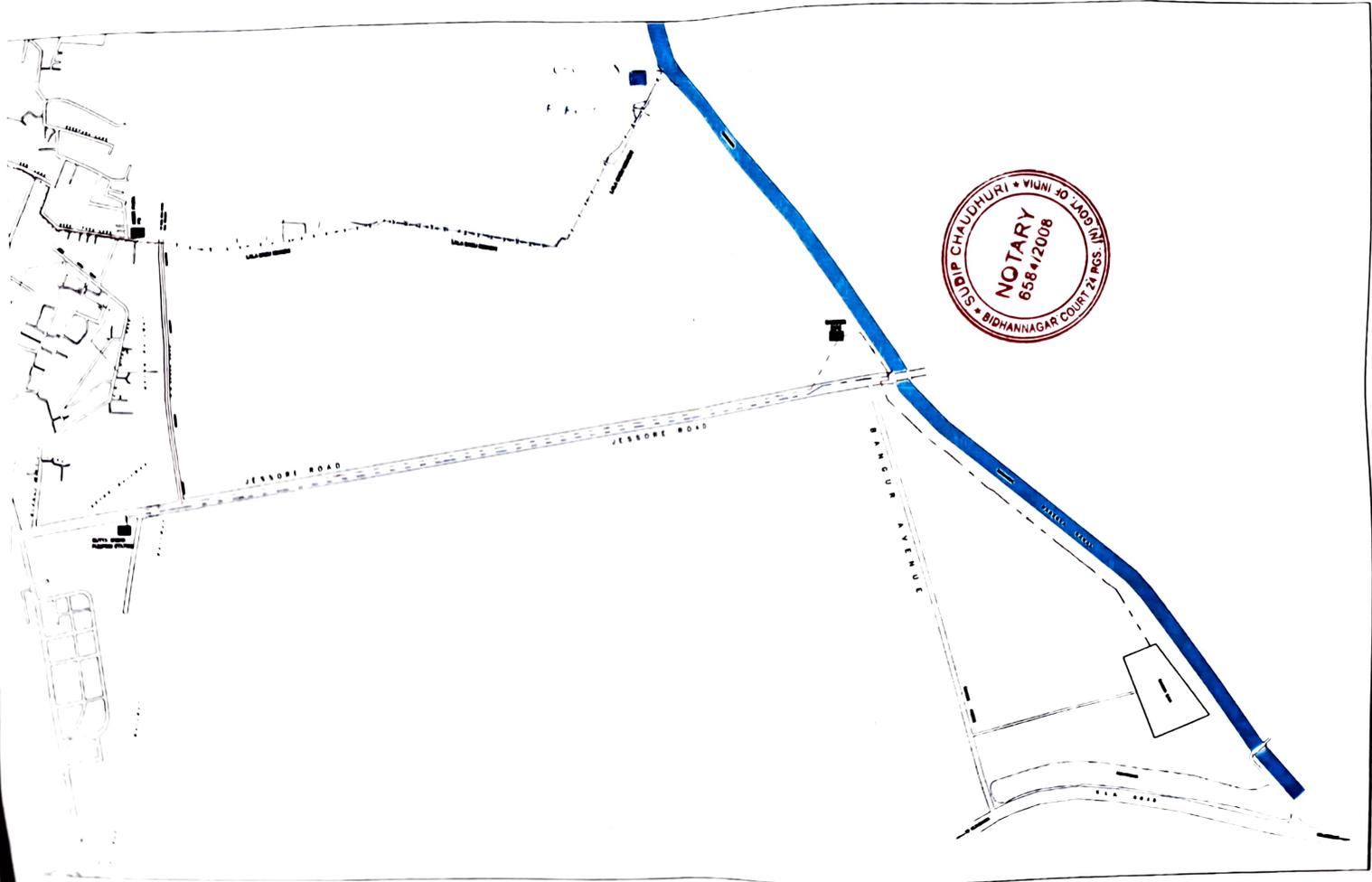
Lat 22.602379°

Long 88.416303°

13/07/24 01:41 PM GMT +05:30







- 36 -



Sukdeb Das &lt;ngt.udma@gmail.com&gt;

## Report of KMC regarding MA/12/2024/EZ in OA/14/2017/EZ (Kestopur and Bagjola canals)

2 messages

**Municipal Commissioner** <mc@kmcgov.in>

Thu, Jul 11, 2024 at 6:50 PM

To: "ngt.udma@gmail.com" <ngt.udma@gmail.com>

Cc: Jyotirmoy Tanti <jmc\_dev@kmcgov.in>, "santanukumarghsh@gmail.com" <santanukumarghsh@gmail.com>, "subhajit.dasgupta1@gmail.com" <subhajit.dasgupta1@gmail.com>, Subhajit Dasgupta <dg\_keiip@kmcgov.in>, Subhasish Chatterjee <dg\_swm@kmcgov.in>, Subhasish Chattopadhyay <s\_chattopadhyay@kmcgov.in>

Madam/Sir,

Kindly ignore the earlier email which was sent inadvertently without the attachment.

Report of KMC in connection with the subject is attached as per the Checklist Format.

The report pertains to point no. 2 (SWM- Fresh Waste), point 03 (Legacy Waste Management) and point no. 9 (Other associated report, if any) i.e. the current status of the ongoing construction of Lalababu Drainage Pumping Station.

Withy Regards

OSD to Municipal Commissioner  
Kolkata Municipal Corporation

Checklist format -Report-KMC-OA-14-2017-EZ.docx  
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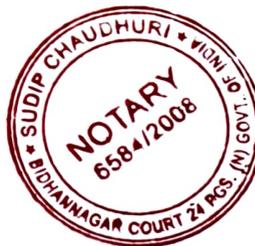
**Sukdeb Das** <ngt.udma@gmail.com>

Mon, Jul 15, 2024 at 2:30 PM

To: Pausali Pahari <slo.env.dept@gmail.com>, Amrita Paul <amritapaul24@gmail.com>

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From KMC point no. 2,3 and 9

Checklist Format-OA-14/2017/EZ

**1. Liquid Waste Management****Details of Functional STPs**

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring

**Details of Non functional STPs**

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

**Number of STPs under different stages of execution**

Sl No	Location	Proposed Capacity	Target date of completion / Timelines for completion of the STPs	Present Status
1.				
2.				
3.				
4.				
5.				

**In-situ Treatment in the Outfalls/Drains.**

Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

**Details of Functional FSTP**

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

**Details of Non functional FSTPs**

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

**Number of FSTPs under different stages of execution**

- 38 -

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

## 2. Solid Waste Management, Fresh Waste (Ward wise)

Ward No	Daily waste collected		Daily waste Processed			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Mechanism for Real time monitoring	Remarks
	Segregated	Non segregated	Dry	Wet	Bio Medical				
All 144 Wards under KMC	<p><b>A.</b> Daily waste collected is 4500 MT. KMC has engaged agencies in all the wards (144 nos) of KMC for collection of segregated dry &amp; wet waste including plastic from each household and other establishments. The process is being done under supervision of KMC employees.</p> <p><b>B.</b> For implementing proper segregation work KMC purchase following articles:- Bins – 31,43,598 Nos. Tricycle – 4720 Nos. B.O.H.D. - 1600 Nos.</p>	Nil	21 MT (Approx.) + 80 MT C&D (Approx.)	509 MT (Approx.)	Not under purview of SWM department	<p><b>A.</b> Wet waste is regularly transported by hook loaders in case of stationery compactors &amp; movable compactors.</p> <p><b>B.</b> Dry waste is separately collected by covered vehicles and dedicated compactor containers where minimum pressure is applied to avoid deterioration of quality of dry waste.</p> <p><b>C.</b> Beside these, separate vehicles are used for transportation of silt/rubbish &amp; tree branches.</p>	Modified land filling in regular manner.	KMC has its Vehicle Tracking System for real time monitoring and five (05) nos. of Weighbridges are used for weighing of waste, having CCTV surveillance	



- 89 -

**Details of Netting done in the outfalls/drains with frequency of cleaning.**

Sl. No.	ULB Name / Authority Name	No of Drains/ Outfalls draining into Bagjola-Kestopur canals and/or river	No of drains covered under netting	No of drains not covered under netting with reasons	Category of the drain (Whether it is Storm Water Drains or Sewage Bearing Drains or 'Dry Flow' drain)	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite		Mechanism for Real time monitoring
								If yes, Frequency and method	If no, present practice	

**3. Legacy Waste Management**

Sl No	Location of the dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring
1	Dhapa Dumpsite	40 Lakh MT (Approx.)	15 Lakh MT (Approx.)	25 Lakh MT (Approx.)	RDF, Coarser fraction, C&D material, soil enricher etc.	The disposal of different fractions obtained from the processing of legacy waste are Recyclable materials (Plastic, Rubber, Metal, Glass, Wood) to authorised recyclers, Refuse Derived Fuel (RDF) to Dalmia Cement	Due to covid period, monsoon effect, festival seasons and VVIP traffic movement 365 days cannot be utilized for transportation of processed materials. Some more time is required for	Modified Target date of reclamation: 30.06.2026	Work in progress	Yes. KMC has its RFID System for real time monitoring and five (05) nos. of Weigh bridges are used for weighing of waste.

- 40 -

						(Rabhanjpur, Odisha) Ambuja Cement (Chattrisgarh). Construction & Demolition Materials and Coarser fraction to Jalan Complex (Dankuni). Good Earth and Compost. The records of generation and disposal of each fractions of materials recovered from the bio-mining process are being maintained.	completion. Modified target date of completion: 30.06.2026			having CCTV surveillance
2	Garden Reach Dumpsite	1.5 Lakh MT (Approx.)	10,000 MT (Approx.)	1.4 Lakh MT (Approx.)	RDF, Coarser fraction, C&D material, soil enricher etc.	The disposal of different fractions obtained from the processing of legacy waste are Recyclable materials (Plastic, Rubber, Metal, Glass, Wood) to authorised recyclers, Refuse Derived Fuel (RDF) to Dalmia Cement (Rabhanjpur, Odisha)	Due to covid period, monsoon effect, festival seasons and VVIP traffic movement 365 days cannot be utilized for transportation of processed materials. Also due to non accessibility of vehicles for transporta	Modified Target date of reclamation: 30.04.2025	Work in progress	KMC has its RFID System for real time monitoring and five (05) nos. of Weigh bridges are used for weighing of waste, having CCTV surveillance



- 4X -



					Ambuja Cement (Chattrisgarh). Construction & Demolition Materials and Courser fraction to Jalan Complex ( Dankuni ). Good Earth and Compost . The records of generation and disposal of each fractions of materials recovered from the bio-mining process are being maintained.	tion of process of material from the site. Now, the problem is sorted out. Therefore , some more time is required for completion. Modified target date of completion: 30.04.2025		
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**4. An Action Taken Report on the following issues with regard to petition filed by the Applicant (MA 12 of 2024):**

- a) Regarding alleged dumping and accumulation of solid wastes in Bagjola Canal near Adorsha Pally Main Road, Kestopur, Calcutta.
- b) Regarding alleged dumping of garbage at the side of Bagjola Canal near Gauranga Nagar, Calcutta
- c) Unauthorised bamboo constructions on Bagjola Canal near Gauranga Nagar
- d) Regarding alleged dumping of construction wastes at the road side of Bagjola Canal near Gauranga Nagar
- e) Floating wastes in Bagjola Canal near Gauranga Nagar, New Town
- f) Condition of Bagjola Canal near New Town Action Area 2E, Calcutta
- g) Regarding alleged discharge of liquid waste through pipeline on Bagjola Canal
- h) Regarding alleged dumping of solid wastes at Bank of Bagjola Canal in New Town Action Area 2E Calcutta
- i) Regarding alleged construction and encroachment at the banks of Bagjola Canal near Adorsha Pally Main Road Kestopur Calcutta

- 42 -

5. An Action Taken Report regarding Construction & Demolition Waste Management in and around around Bagjola- Kestopur Canals (if applicable)
6. An Action Taken Report on Vector Control in and around around Bagjola- Kestopur Canals
7. An Action Taken Report, if any, and/or Action Plan with regard to removal of encroachments from both sides of Bagjola- Kestopur Canals
8. An Action Taken Report, if any, and/or Action Plan regarding dredging and de-siltation of Bagjola- Kestopur Canals
9. Other associated report, if any

Status of Lalababu PS under KEIIP- Discharge of SWF- Bagjola canal

Installed Capacity of Storm water Flow (SWF)Pumps (Cusec)	222
Installed Capacity of Dry weather flow DWF Pumps (Cusec)	7.8
Discharge of SWF	Bagjola Canal
Treatment of DWF	At Bangur STP
Physical Progress	85%
Expected date of completion	31.08.24



- *N.B.: Geo-tagged color photographs, designs, maps, relevant documents, work orders, Progress Reports, Inspection Reports, etc. may kindly be annexed as enclosures.*



# BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,  
Salt Lake City, Kolkata-700 106

## REPORT

Report in connection with Hon'ble NGT matters being M.A. No. 12/2024/EZ/ in Q.A. No. 14/2017/EZ[Tribunal on its Motion Vs State of West Bengal & Ors.].(Ref.:M.A. No. 40/2022/EZ in O.A. No.14/2017/EZ) regarding the Kestopur and Bagjola Canals

**Ref: SUDA-UDMA-15011(15)/30/2020-Part(1)/5185 , Dated: 12.07.2024**

1. Mapping the areas around both banks of Bagjola and Kestopur canals falling within the jurisdiction of Bidhannagar Municipal Corporation will be taken up jointly with Irrigation and Waterways department .

2. Listing of Residential, Non- Residential, Commercial units around the banks of Bagjola & Kestopur canals will be taken up by Bidhannagar Municipal Corporation <sup>with</sup> concerned authority of police

3. Placement of Coloured Bins: List enclosed [Annex -I]

4. Mechanism used for real time of monitoring: cleaning and monitoring around the area of Bagjola & Kestopur canals side is being done every alternative day manually and collection of waste is being done through covered truck and disposed the same at Dhapa Dumping ground.

5. Door to Door collection of segregated waste is 40 % now and 100% segregated collections shall be achieved by 31.12.2025

6. Deployment of Nirmal Bandhu & Nirmal Sathi for Bagjola & Kestopur canals :

Ward No	Deployment of Nirmal Bandhu	Deployment of Nirmal Sathi
18	7	2
19	5	1
20	5	1
21	6	2
22	6	1
23	6	1
24	5	1
25	6	2
26	6	2
27	5	1
	57	14



7. Total no of outfalls in Bagjola Canals are 21 nos and in Kestopur Canals are 32 nos. Those outfalls are netted and frequent cleaning is done



## BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,  
Salt Lake City, Kolkata-700 106

Page-2

**8. a)** No garbage accumulated/ heaps along the stretch of Bagjola & Kestopur canals found. **b)** Sweeping and cleaning done on regular basis on areas adjacent to canal banks. **c)** Garbage heaps under the bamboo structure of temporary shops and slope proportion of the canal side banks which is under the jurisdiction of Irrigation Department. **d)** Awareness programme have already been taken among the people for stopping the littering and open dumping into the canals by Nirmal Sathi. **e)** Further Awareness programme will be done.

**9.** Insecticides are applied on regular basis in the canal<sup>banks</sup> and cultivation of Gappi Fishes are done

**10.** Steps will be taken in consultation with Irrigation and Waterways department

**11.** Steps initiated.

  
 15/7/2008  
 Assistant Engineer  
 Bidhannagar Municipal Corporation



forwards

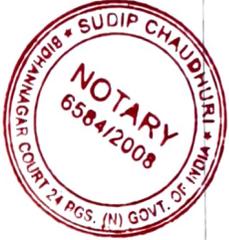
  
 16/7/2008  
 Executive Engineer  
 Bidhannagar Municipal Corporation



# BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,  
Salt Lake City, Kolkata-700 106

[Annex -I]  
**Placement of Bins at beside the Kestopur Canal**

Sl No	Name of the Canals	Location	No of Metallic garbage bins of 1100 liters capacity each (Blue & Green)	Placement of colour Bins with location and nos of bins placed
1	Kestopur Canal	Baisakhi Khalpar opp. of Blue dart	<b>14 nos</b>	  Frequency of placement of bins 200 MTR and cleaning every alternative day Mobile Compactor and Manually
2	Kestopur Canal	Baisakhi Khalpar opp. of Nonapukur area		
3	Kestopur Canal	7 no Bridge, Kestopur Canal area		
4	Kestopur Canal	In front of Vashnodevi School		
5	Kestopur Canal	206 no Bridge Kestopur Canal area		
6	Kestopur Canal	Samarpally New Bridge Kestopur Canal area		
7	Kestopur Canal	8 no Bridge Kestopur Canal area		
8	Kestopur Canal	Christian para Kestopur Canal area		
9	Kestopur Canal	Mission Bazar Kestopur Canal area		
10	Kestopur Canal	Mission Bazar Main Road		
11	Kestopur Canal	Mission Bazar Opp. of Cycle Repairing		
12	Kestopur Canal	Tarulia 1 <sup>st</sup> Lane Kalimandir		
13	Kestopur Canal	Mahish got area		
14	Kestopur Canal	Dhalipara Bridge		

Page- 1

  
15/11/2024  
**Assistant Engineer**  
Bidhannagar Municipal Corporation

*for forward*

  
16/11/2024  
**Executive Engineer**  
Bidhannagar Municipal Corporation

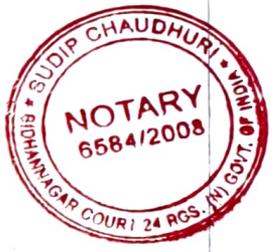


# BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,  
Salt Lake City, Kolkata-700 106

## [Annex -I]

### Placement of Bins at beside the Bagjola Canal

Sl No	Name of the Canal	Location	No of Metallic garbage bins of 1100 liters capacity each (Blue & Green)	Placement of colour Bins with location and nos of bins placed
1	Bagzola Canal	Kestopur Auto Stand(Zero Point)	<b>15 nos</b>	 Frequency of placement of bins 225 MTR and cleaning every alternative day Mobile Compactor and Manually
2	Bagzola Canal	Nazrul park In front of the paradise Marriage House		
3	Bagzola Canal	In front of 18 no Khalpar		
4	Bagzola Canal	Kestopur 7 no Udayan Pally		
5	Bagzola Canal	In front of Dripti Enterprise		
6	Bagzola Canal	In front of Manasha Temple		
7	Bagzola Canal	In front of Jagatpur Mio Amore		
8	Bagzola Canal	Promodgarh Main Road		
9	Bagzola Canal	Surangiri Pass Khal (Gas Godown Math)		
10	Bagzola Canal	Jagatpur 9 no Auto Stand		
11	Bagzola Canal	Jagatpur Netaji Pally		
12	Bagzola Canal	Near 8 no Auto Stand		
13	Bagzola Canal	Near Jagatpur Pump House		

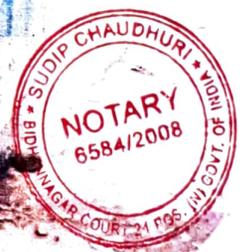
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 15/7/2024  
**Assistant Engineer**  
 Bidhannagar Municipal Corporation

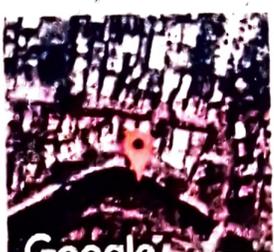
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 16/7/2024  
**Executive Engineer**  
 Bidhannagar Municipal Corporation

- LX -

JAGATPUR • KOLKATA-700 150  
MO : 98811 26796



GPS Map Camera



**Kolkata, West Bengal, India**  
JC4M+2RW, Jagatpur, Ashwini Nagar, Bagulhati, Kolkata, West Bengal  
700159, India  
Lat 22.604922°  
Long 88.434728°

*Sudip Chaudhuri*  
Assistant Engineer  
Bidhannagar Municipal Corporation

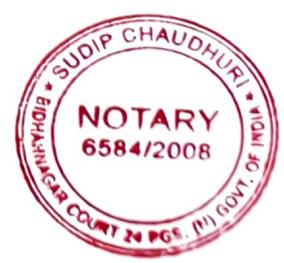
BAGJOLA CANNEL SIDE

*Sudip Chaudhuri*  
Executive Engineer  
Bidhannagar Municipal Corporation

**KESTOPUR CANNLE**

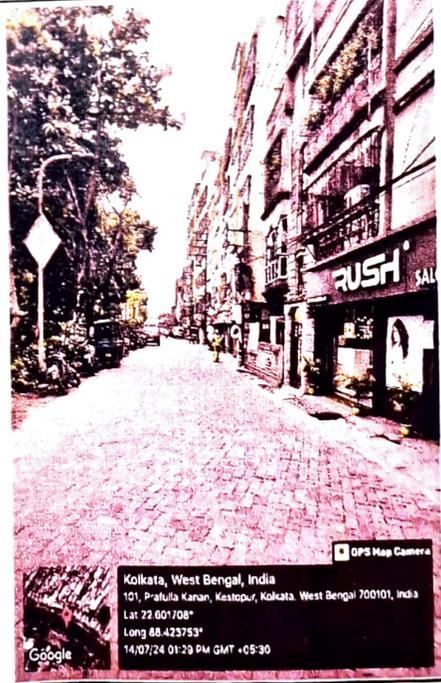
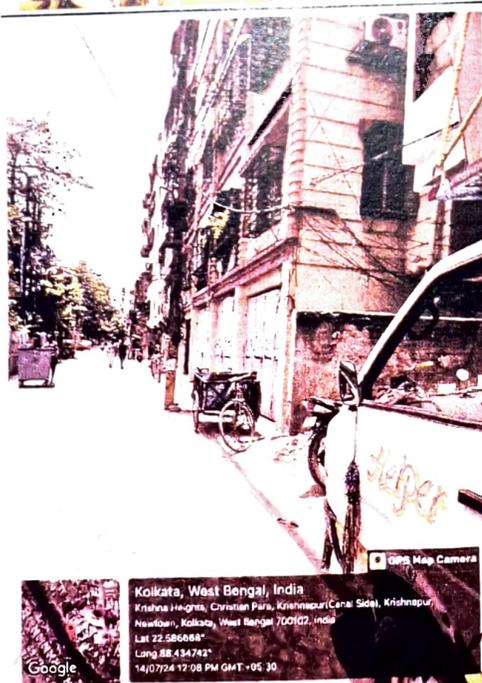


*[Handwritten Signature]*  
 Assistant Engineer  
 Bidhanagar Municipal Corporation



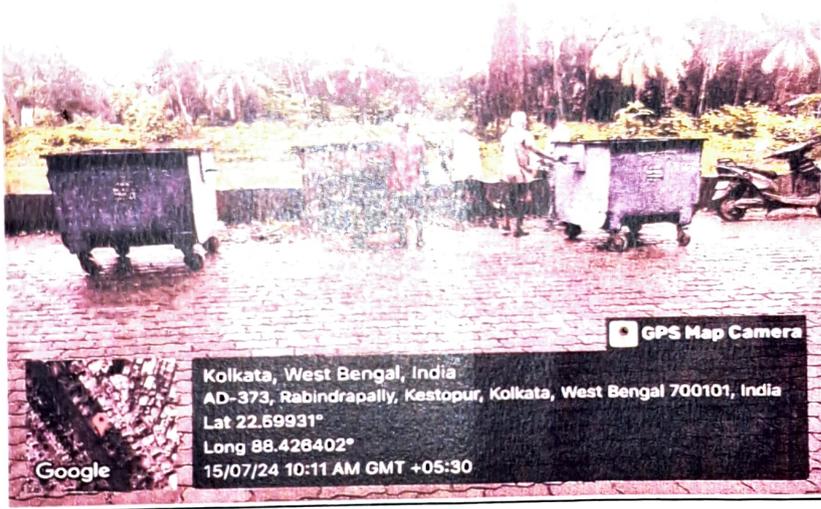


**ENCROACHMENT OF PERMANENT HOUSE AT KESTOPUR CANAL**



*[Signature]*  
 Assistant Engineer  
 Bidhannagar Municipal Corporation

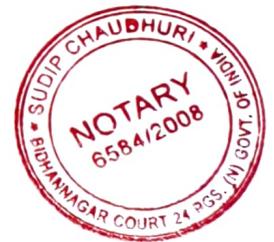
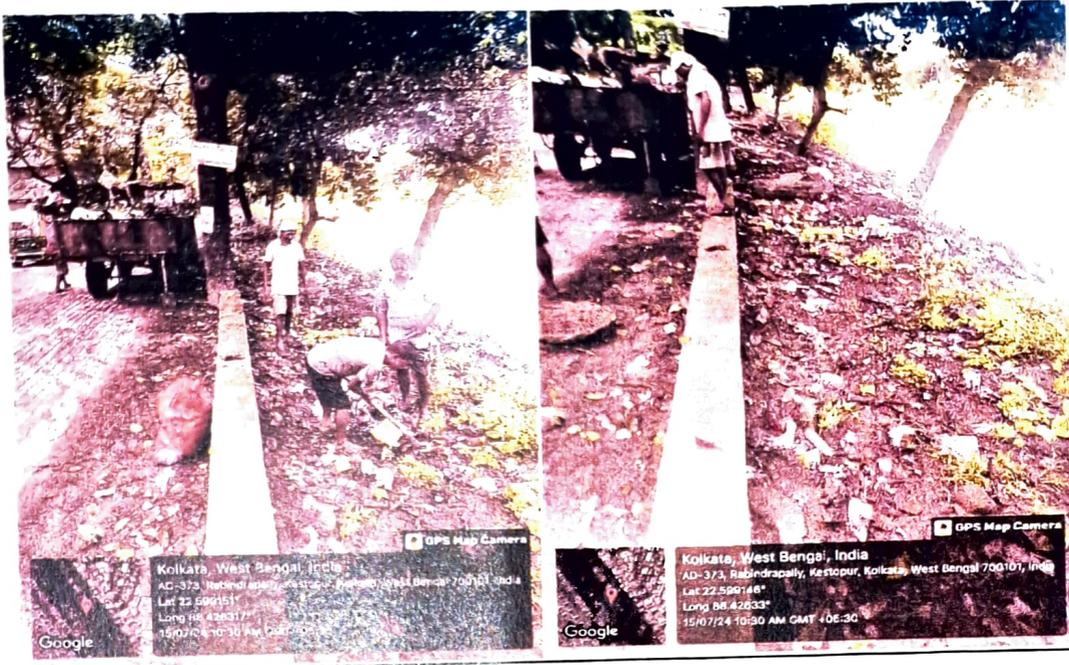
*[Signature]*  
 Executive Engineer  
 Bidhannagar Municipal Corporation



*[Handwritten Signature]*  
 Assistant Engineer  
 Bidhannagar Municipal Corporation

*[Handwritten Signature]*  
 Executive Engineer  
 Bidhannagar Municipal Corporation

CLEANING WORKS RUNING AT KESTOPUR CANNEL SIDE



*[Signature]*  
 Assistant Engineer  
 Bidhannagar Municipal Corporation

*[Signature]*  
 Executive Engineer  
 Bidhannagar Municipal Corporation



SUPD. CLAUDHURI • VIGNI. OF INDIA  
 6553/12/2008  
 NOTARY  
 SUPD. CLAUDHURI • BIDHANNAGAR COURT LT.

  
 16/11/20  
 Executive Engineer

Bidhannagar Municipal Corporation

  
 Assistant Engineer  
 Bidhannagar Municipal Corporation

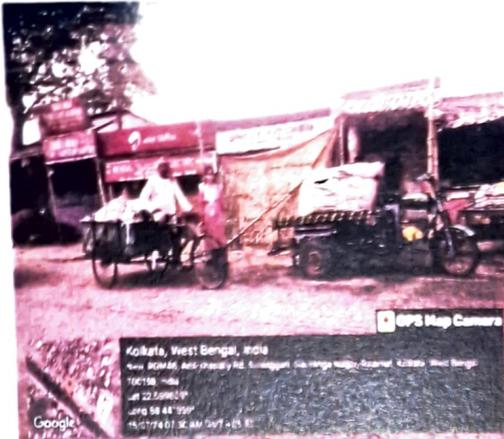


*16/7/18*  
Executive Engineer  
Bidhannagar Municipal Corporation

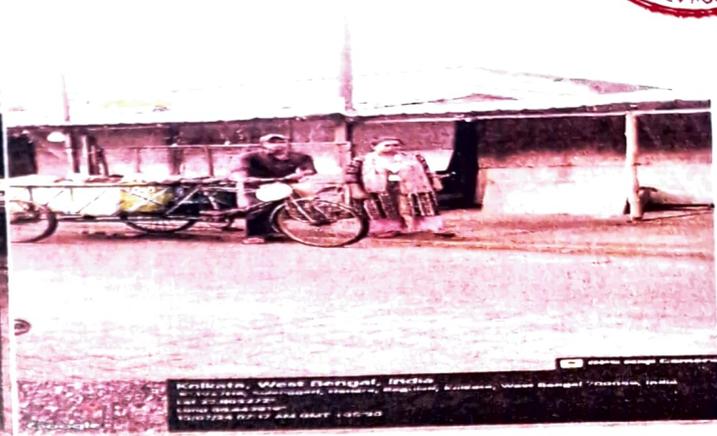
*Subh Chakudhuri*  
Assistant Engineer  
Bidhannagar Municipal Corporation



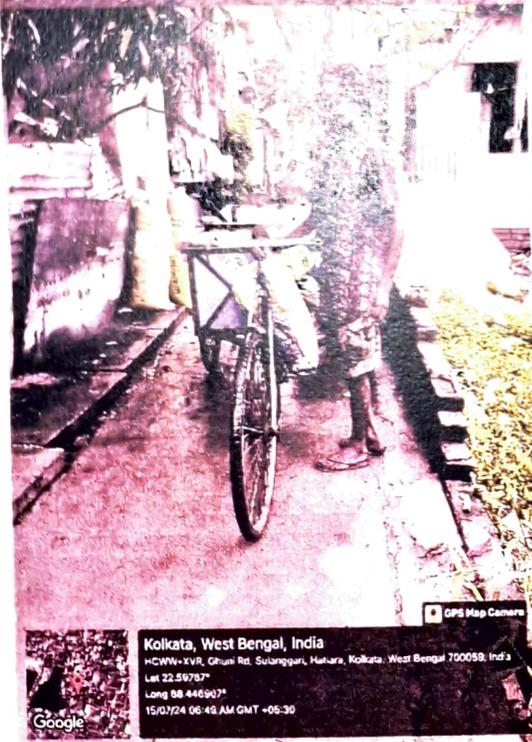
**Door to Door Garbage collection by Nirmal Bandhu with Nirmal Sathi**



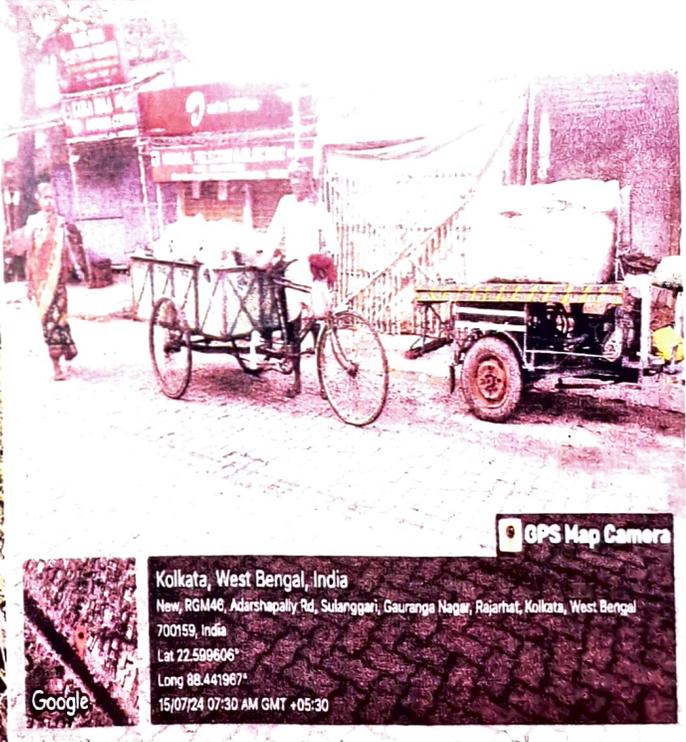
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 Long 88.441967°  
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*Nirmal Sathi*

- 5 -  
**Checklist Format**

Annex 28R/6



**1. Liquid Waste Management**

**Details of Functional STPs: Bagjola Sewage Treatment Plant**

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	17 no Ward of Bidhannagar Municipal Corporation.	27 MLD	18 MLD	un-utilised	Due to non availability of sewage from Sector I,II,III of Saltlake area.	Cantonment canal	under the supervision of Saltlake Reclamation and Development Circle.

**Details of Non functional STPs**

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

**Number of STPs under different stages of execution**

Sl No	Location	Proposed Capacity	Target date of completion / Timelines for completion of the STPs	Present Status
1				
2.				
3.				
4.				
5.				

**In-situ Treatment in the Outfalls/Drains.**

Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

**Details of Functional FSTP**

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

**Details of Non functional FSTPs**

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

*[Signature]*  
Executive Engineer  
Bidhannagar Municipal Services Division  
Dept. of U.D. & M.A., Govt. of W.B.

*[Signature]*  
Executive Engineer  
Central Mechanical Division  
Department of Urban  
Development & Municipal Affairs

*[Signature]*  
Special Engineer  
Salt Lake Reclamation & Development Circle  
Deptt. of U.D. & M.A., Govt. of W.B.

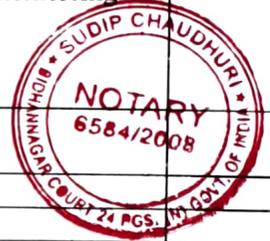
- 16 -

**Number of FSTPs under different stages of execution**

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

**2. Solid Waste Management, Fresh Waste (Ward wise)**

Ward No	Daily waste collected		Daily waste Processed			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Mechanism for Real time monitoring	Remarks
	Segregated	Non segregated	Dry	Wet	Bio Medical				
1									
2									
3									



**Details of Netting done in the outfalls/drains with frequency of cleaning.**

Sl. No.	ULB Name / Authority Name	No of Drains/ Outfalls draining into Bagjola-Kestopur canals and/or river	No of drains covered under netting	No of drains not covered under netting with reasons	Category of the drain (Whether it is Storm Water Drains or Sewage Bearing Drains or 'Dry Flow' drain)	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite		Mechanism for Real time monitoring
								If yes, Frequency and method	If no, present practice	

**3. Legacy Waste Management**

Sl No	Location of the dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring

8/2/24  
Executive Engineer

Bidhannagar Municipal Services Division,  
Deptt. Of U.D. & M.A., Govt. Of West Bengal  
Nirman Bhavan, Salt Lake, Kolkata-700091

22/6/20  
Executive Engineer

Central Mechanical Division  
Department of Urban  
Development & Municipal Affairs  
Nirman Bhavan, Salt Lake,  
Kolkata-700 091

10/2/24.  
Special Engineer

Salt Lake Reclamation & Development Circle  
Deptt. of U.D. & M.A., Govt. of W.B.  
Nirman Bhavan, Salt Lake City, Kolkata-91

**An Action Taken Report on the following issues with regard to petition filed by the Applicant (MA 12 of 2024):**

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- b) Regarding alleged dumping of garbage at the side of Bagjola Canal near Gauranga Nagar, Calcutta
- c) Unauthorised bamboo constructions on Bagjola Canal near Gauranga Nagar
- d) Regarding alleged dumping of construction wastes at the road side of Bagjola Canal near Gauranga Nagar
- e) Floating wastes in Bagjola Canal near Gauranga Nagar, New Town
- f) Condition of Bagjola Canal near New Town Action Area 2E, Calcutta
- g) Regarding alleged discharge of liquid waste through pipeline on Bagjola Canal
- h) Regarding alleged dumping of solid wastes at Bank of Bagjola Canal in New Town Action Area 2E Calcutta
- i) Regarding alleged construction and encroachment at the banks of Bagjola Canal near Adorsha Pally Main Road Kestopur Calcutta



**5. An Action Taken Report regarding Construction & Demolition Waste Management in and around around Bagjola- Kestopur Canals (if applicable)**

**6. An Action Taken Report on Vector Control in and around around Bagjola- Kestopur Canals**

**7. An Action Taken Report, if any, and/or Action Plan with regard to removal of encroachments from both sides of Bagjola- Kestopur Canals**

**8. An Action Taken Report, if any, and/or Action Plan regarding dredging and de-siltation of Bagjola- Kestopur Canals**

**9. Other associated report, if any**

- *N.B.: Geo-tagged color photographs, designs, maps, relevant documents, work orders, Progress Reports, Inspection Reports, etc. may kindly be annexed as enclosures.*

*[Signature]*  
 Executive Engineer  
 Bidhanagar Municipal Services Division  
 Deptt. Of U.D. & M.A., Govt. Of West Bengal

*[Signature]*  
 Executive Engineer  
 Central Mechanical Division  
 Department of U.D. & M.A.

*[Signature]*  
 Special Engineer  
 Salt Lake Reclamation & Development Circle  
 Deptt. of U.D. & M.A., Govt. of W.B.



Sukdeb Das &lt;ngt.udma@gmail.com&gt;

---

**Fwd: Meeting on Hon'ble NGT matters on 12th July,2024 at 11:00 AM**

2 messages

---

**SPECIAL ENGINEER SLRDC** <slrdc.slp@gmail.com>  
 To: Sukdeb Das <ngt.udma@gmail.com>

Wed, Jul 10, 2024 at 5:01 PM

----- Forwarded message -----

From: **SPECIAL ENGINEER SLRDC** <slrdc.slp@gmail.com>  
 Date: Wed, Jul 10, 2024 at 5:01 PM  
 Subject: Re: Meeting on Hon'ble NGT matters on 12th July,2024 at 11:00 AM  
 To: Director, SUDA <wbsudadir@gmail.com>



Please find the attachment

On Wed, Jul 10, 2024 at 1:08 PM Director, SUDA &lt;wbsudadir@gmail.com&gt; wrote:

Sir/Madam,

I am directed to inform you that a a **MEETING** will be held on Hon'ble NGT matters on **12<sup>th</sup> July,2024 at 11:00 AM** at the **Conference Hall, of SUDA [Copy attached]**

Accordingly, you are requested to kindly make it convenient to attend this **Meeting** either physically/virtually (Lin attached in the communication)

**For**  
**Director SUDA W.B**

**For**  
**Director SUDA W.B**

---

 NGT\_10\_07\_24.pdf  
 1276K

---

**Sukdeb Das** <ngt.udma@gmail.com>

Mon, Jul 15, 2024 at 2:30 PM

To: Pausali Pahari &lt;slo.env.dept@gmail.com&gt;, Amrita Paul &lt;amritapaul24@gmail.com&gt;

[Quoted text hidden]

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 1276K



- 89 -

Amme R/7291

Government of West Bengal  
Irrigation & Waterways Department  
Jalasampad Bhaban 3<sup>rd</sup> Floor, Salt Lake, Kolkata-700091

No.1284 -IE-2L-27/2017

Date: 10.05.2024



From: Joint Secretary to the Government of West Bengal

To: The Additional Chief Secretary, Department of Environment, Government of West Bengal, 5<sup>th</sup> Floor, Prani Sampad Bhawan, LB-2, Sec-III, Salt Lake, Kolkata-700106

Sub: Action taken by I & W Department, Govt. of West Bengal in compliance to the Order of the Hon'ble NGT dated 08.04.2024 in M.A. No. 12/2024/EZ in O.A. No. 14/2017

Ref: Memo No. 739/EN/3C-4/2024 dated 07.05.2024 of the Department of Environment.

Madam,

With reference to the above, I am directed to inform that to keep the canals namely Upper Bagjola Khal, Lower Bagjola and Kestopur Khal clean, the following additional measures have already been taken in addition to that stated in the affidavit filed by the Executive Engineer-I, Canals Division, Irrigation and Waterways Directorate, Govt. of West Bengal before the Hon'ble NGT in M.A. No. 12/2024/EZ in O.A. 14/2017 on 13.02.2024 (copy enclosed).

1. Cleaning of floating debris, water hyacinth is continuing without any interruption at all the aforesaid three canals under Annual Maintenance Contract.
2. Flushing of Kestopur canal from Chitpur Lock Gate to Hatgacha, for a length of around 14 Kilometre, is done almost everyday depending on the time of occurrence of high tide at river Hooghly. It facilitates control of Vector borne disease.
3. Fencing has been put up along the bank of Upper Bagjola Khal at Jessore Road, RCC Bridge, Motish Roy Bridge, 10 Vent Sluice across VIP road for a length of 1.5 KM, to curb the tendency of direct dumping of municipal garbage into the said canal. Such fencing will be put up for a further 0.17 KM along Upper Bagjola Canal at Noapara and 2.5 KM along Kestopur Khal at Baisakhi, Aquatica and 206 RCC Bridge under the ongoing work.
4. Some photographs of the fencing, as stated under Sl. 3 are enclosed for ready reference.
5. Since, the excavation of the aforesaid three canals, were carried out in 2023, the lost capacities have been revived and further immediate dredging is not required.

Encl: As stated

Yours faithfully,

Joint Secretary  
to the Government of West Bengal

Item No.02

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**



M.A. No.12/2024/EZ

In

Original Application No.14/2017/EZ

Tribunal on its own Motion

Re: Kestopur and Bagjola Canals

Applicant(s)

Versus

State of West Bengal &amp; Ors.

Respondent(s)

Date of hearing: 08.04.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Subhas Datta, in person

For Respondent(s) : Mr. Rajib Ray, Advocate for R-1, 2, 4 & 6 (in Virtual Mode),  
Ms. Paushali Banerjee, Advocate for R-3,  
Mr. Dipanjan Ghosh, Advocate for R-7,

**ORDER**

1. Compliance affidavit dated 22.02.2024 has been filed by Respondent No.2; the same is taken on record.
2. The Applicant appearing in person has taken us through the affidavit of the Respondent No.4, Irrigation and Waterways Department, West Bengal dated 13.02.2024. This affidavit mentions that cleaning of floating debris is not the actual solution with regard to cleaning of the Lower Bagjola Canal as there are encroachments on both sides of the Canal. It is stated that sustainable approach is to collect garbage and liquid waste at source by proper solid and liquid waste management and stop its dumping into the canals. This is virtually an admission by one Department of the State Respondents that there is no functional garbage collecting or liquid waste disposal by the Solid and Liquid Waste Management Department resulting in dumping of such waste into the canal.

- 60A -

3. It is stated that the matter relating to indiscriminate dumping into canals, controlling and removal of encroachments from both sides of the canal and for rehabilitation of encroachers requires a holistic plan and relates to the Urban Planning Department namely the Urban Local Body, Urban Development and Municipal Affairs Department with the District Administration along with Irrigation & Waterways Department.
4. The affidavit in paragraph-8 itself states that since this is a larger issue coordinated effort by various agencies is essential, in which case the Irrigation & Waterways Department may carry out the role of excavation, canal cleaning, flushing of canal through tide water wherever possible to ensure smooth drainage.
5. Considering that there are various departments of the State Government working at odds with each other resulting in each pointing a finger at the other with respect to responsibility, we direct the Principal Secretary, Department of Environment, Govt. of West Bengal, to look into the matter directly and file affidavit in this regard stating what action has been taken for coordinated action by the various Departments. The Principal Secretary shall outline the remedial measures taken or to be taken and state the timelines within which the remedial action would be taken to its completion.
6. Let an affidavit to that effect be filed within four weeks.
7. **List on 13.05.2024.**

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. Arun Kumar Verma, EM**

April 08, 2024,  
M.A. No.12/2024/EZ  
In Original Application No.14/2017/EZ  
MN

-X-1-

1

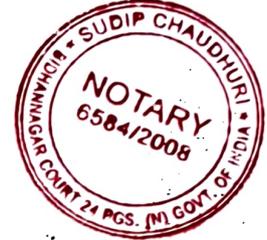
Before the National Green Tribunal, Eastern Zone Bench,

Kolkata

M.A. No. 12/2024/EZ

In

Original Application No. 14/2017/EZ



Tribunal on its own motion

Re. : Kestopur and Bagiola  
Canals

...Applicant (Mr. Subhas Dutta)

Versus

The State of West Bengal and  
others.

....Respondents

INDEX

Sl. No.	Particulars	Pages
1.	Affidavit of Shri Debabrata Sarkar, Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate, Government of West Bengal	From 2 to 5
2.	Annexure - I	From 6 to 7
3.	Annexure - II	From 8 to 14



- 62 -

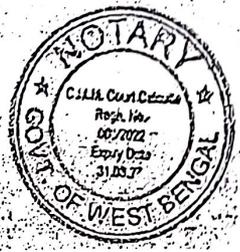
2



AFFIDAVIT IN COMPLIANCE ON BEHALF OF THE RESPONDENT  
NO. 4 i.e IRRIGATION AND WATERWAYS DEPARTMENT IN  
ACCORDANCE WITH THE DIRECTION OF THE HON'BLE  
NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,  
KOLKATA, DATED 18.01.2024.

I, Shri Debabrata Sarkar, son of Shri Suranjan Sarkar, aged about 48 years, by faith: Hindu, working for gain as the Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate, Government of West Bengal, having office at Jalsampad Bhawan, Salt Lake City, Kolkata - 700091, do hereby solemnly verify and say as follows :-

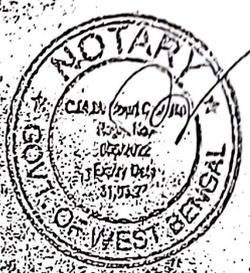
1. That, I had made myself acquainted with the facts and circumstances of the instant case and am duly authorized and competent to make affirm this affidavit.
2. That, this affidavit is being affirmed in compliance to the solemn order passed by the Hon'ble Tribunal on 18.01.2024.
3. That, the de-siltation of Upper Bagjola Canal has been completed on 23.05.2023, de-siltation of Lower Bagjola Canal has been completed on 31.05.2023 and de-siltation of Kestopur Canal has also been completed on 17.06.2023 from the end of Irrigation & Waterways Department. Some Photographs are enclosed for ready reference as per Annexure - I.





4. That, as per the contention of the applicant, stated at 3.4 of order of the Hon'ble Tribunal dated 18.01.2024 and supplemented by some photographs, cleaning of Bagjola and Kestopur Canal has not been done properly. In this regard it is to be mentioned that periodical cleaning of floating debris in both the canals are being carried out by Irrigation & Waterways Department through Annual Maintenance Contract. During such cleaning water hyacinth, floating garbage and municipal wastes are being removed at regular interval. Some Photographs (mentioning date, latitude and longitude) of the same spots (at where photographs taken on 10.01.2024) are enclosed herewith for kind notice of Hon'ble Tribunal as per annexure - II.

5. That, cleaning of water hyacinth, floating garbage and municipal wastes from canals are carried out from some strategic locations by putting some artificial barriers across the canal and letting the garbage accumulated at those arresters. It facilitates removal of garbage more conveniently without posing any hindrance to the public places. At the spot of Upper Bagjola Canal (as per shown photographs in Annexure - II) near Adorsho Pally Main Road, Kestopur, there is an arrester to stop ingress of some of floating garbage of this canal into the immediate downstream 10 vents sluices (under VIP Road) for hindrance free function of the same structures. Clearing and removing of floating garbage is being done at this arrester on regular interval from the end of Irrigation & Waterways Department.



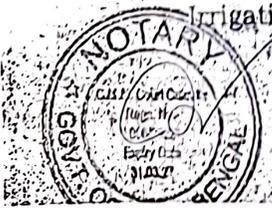
- 64 -



6. That, at the spot of Lower Bagjola Canal (as per shown photographs in Annexure - II) near Gouranga Nagar, New Town, there are encroachments at both sides of the Canal. Access to that particular portion of the Canal is compromised and indiscriminate dumping of garbage from local bazar areas leads this situation. However, the stretch and canal surface are being cleaned at regular interval. This is humbly submitted that cleaning of floating debris is not the actual solution in this regard. The sustainable approach is to collect garbage and liquid waste at source by proper solid and liquid waste management and stop its dumping into the canals.

7. That, at the spot of Lower Bagjola Canal (as per shown photographs in Annexure - II) near New Town Action Area - 2E, there is a Pumping Station of Public Health Engineering Department, Govt. of W.B., out falling drainage discharge into Lower Bagjola Canal. High level Phosphates (from detergents) of the effluents from this pumping station is the main reason for forming of this frothing.

8. That, for dealing the issues towards refraining indiscriminate dumping into canals and controlling and removal of encroachments from Canal sides and for rehabilitation of encroachers, a holistic plan needs to be drawn. This relates to the Urban Planning, in which Urban Local Body, Urban Development and M. A. Department with the District Administration along with Irrigation & Waterways Department may take a lead role. Since this is a larger issue, coordinated effort by various agencies is essential, in which case Irrigation & Waterways Department may carry out the role of



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excavation, canal cleaning, flushing of canal through tide water wherever possible to ensure smooth drainage. In this regard, Irrigation & Waterways Department has been maintaining close liaison with other Departments of Govt. of W.B. since years.



9. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further order as it deem fit and proper in the interest of justice.

10. The statements made here in above in paragraph 3 to 9 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I belief to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

*[Signature]*  
Advocate

*Debabrata Samikara*

Deponent



*[Signature]*  
NIRMALYA DAS GUPTA  
Advocate Cum Notary  
REGN NO. -006/2022  
C.M.M. Court Calcutta

SOLEMNLY AFFIRMED

Declared Before me  
on Identification Adv.

*[Signature]*  
NOTARY  
N. DAS GUPTA  
C.M.M. Court  
Govt. W.B.

3 FEB 2024

- 6X -  
X

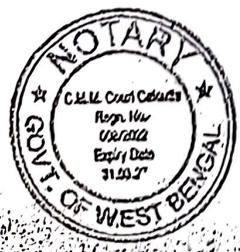


Annexure - I

Photographs showing completed de-siltation works of mentioned Canals under Irrigation & Waterways Department.

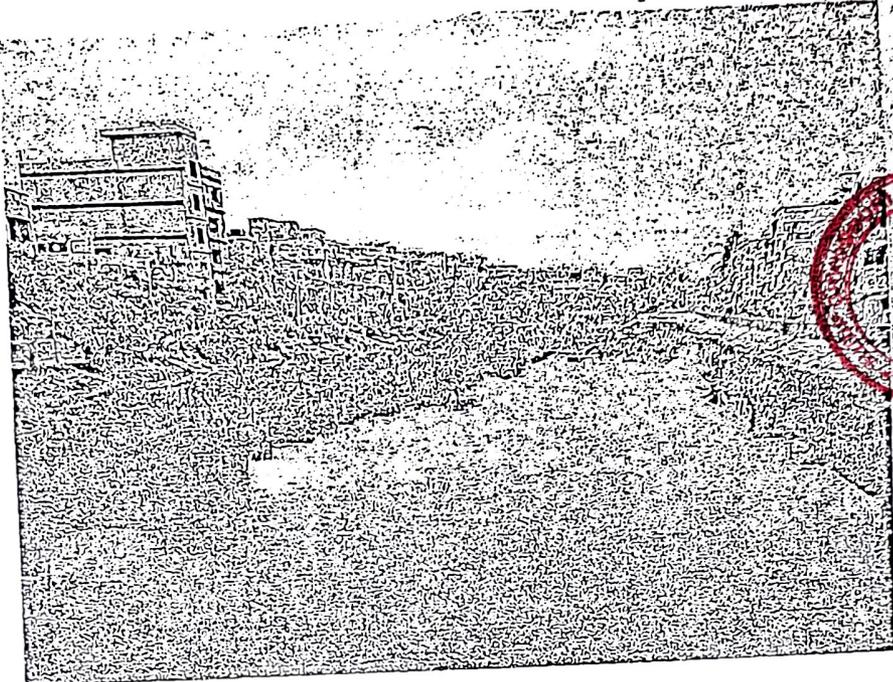


Lower Bagjola Canal

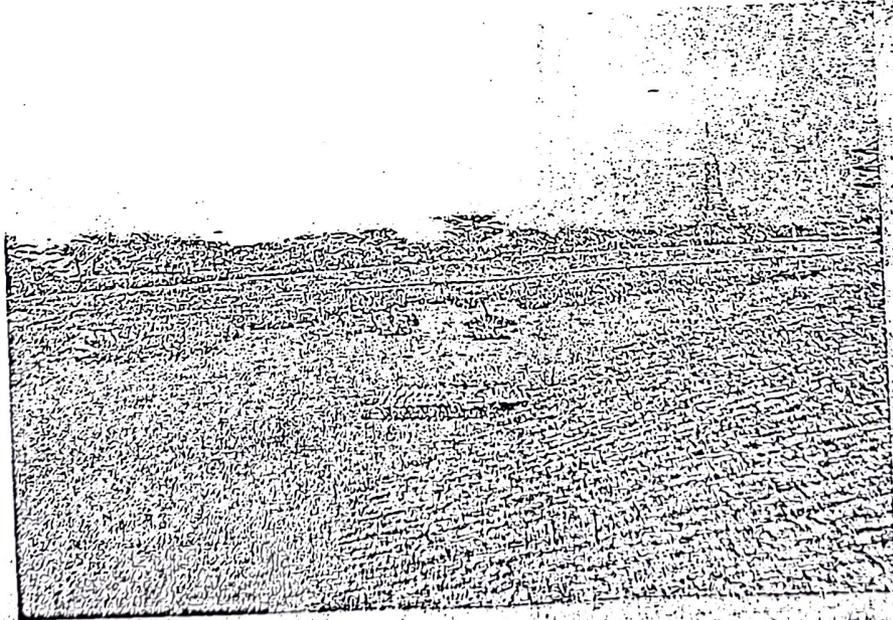


- 7 -

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Upper Bagjola Canal



Kestopur Canal



- 9 -

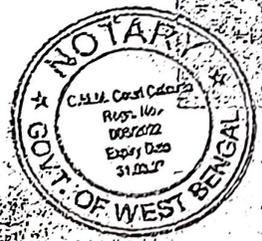
# Annexure -II

63



Photographs taken on 10-01-24 showing dumping/accumulation of solid wastes on Bagjola Canal near Adorsha Pally Main Road, Kastipur, Calcutta

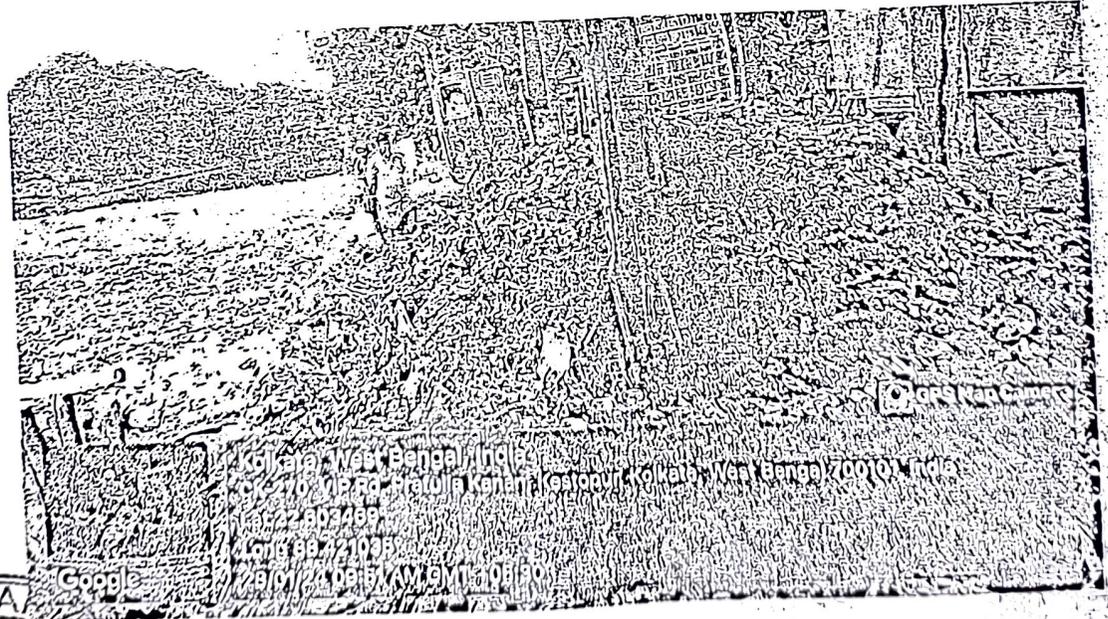
11-5 JAN 2024



64



Kolkata, West Bengal, India  
BK270, VIP Rd, Pratulla Khan, Kestopur, Kolkata, West Bengal 700101, India  
Lat: 22.603189  
Long: 88.4209549  
21/12/2015 12:24 AM GMT+05:30



Kolkata, West Bengal, India  
BK270, VIP Rd, Pratulla Khan, Kestopur, Kolkata, West Bengal 700101, India  
Lat: 22.603189  
Long: 88.4209549  
28/01/2016 11:49 AM GMT+05:30



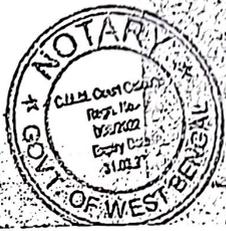


-X-

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Photographs taken on 10/01/2024 showing make shift shahules on Dajola canal near Gauranga Nagar, New Town



10/01/2024



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X

Annexure M1

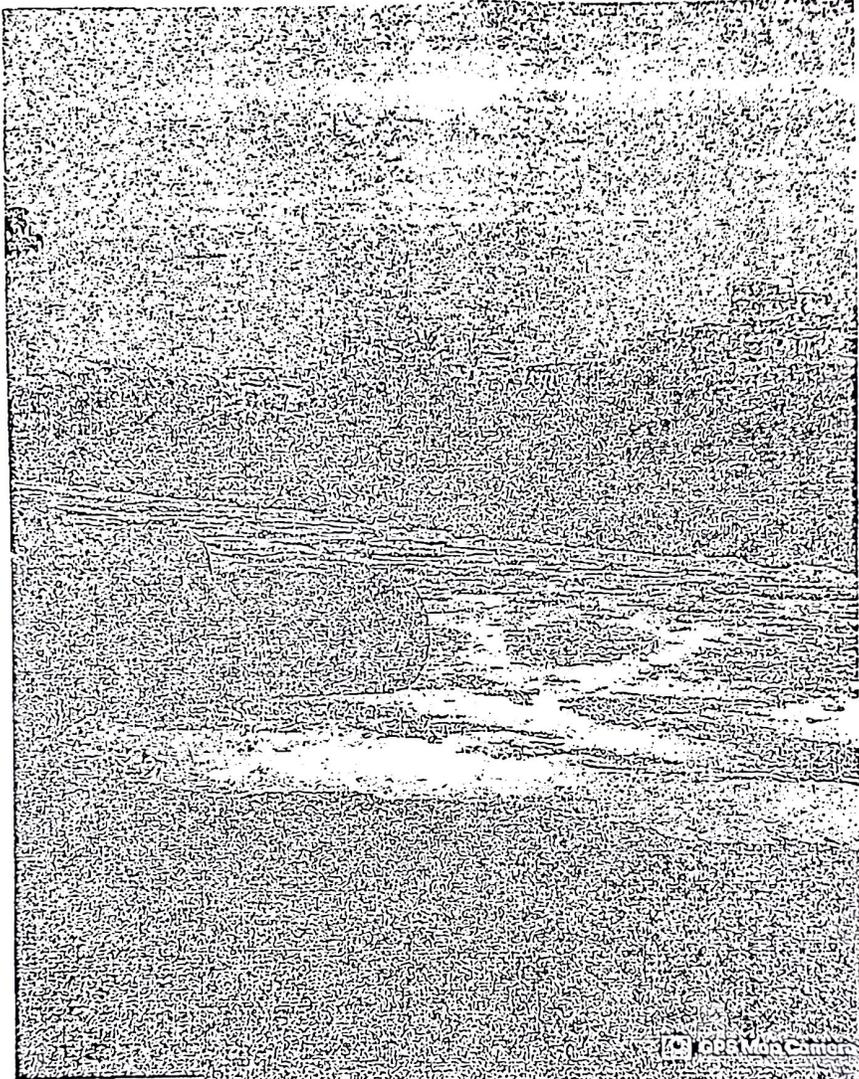


Photographs taken on 10-01-24 showing the condition and colour of the water after discharge of liquid waste on the Bagjola Canal near New Town-Action Area 2E, Calcutta

15 JAN 2024



- X -

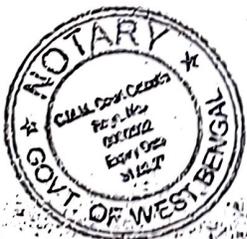


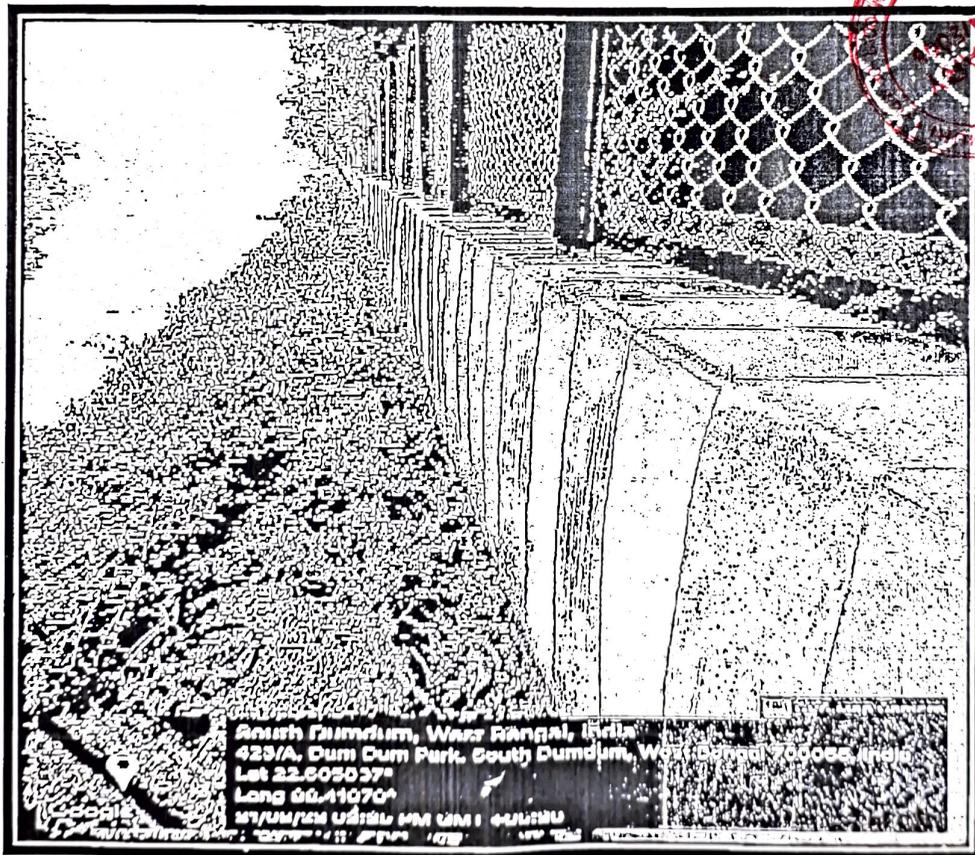
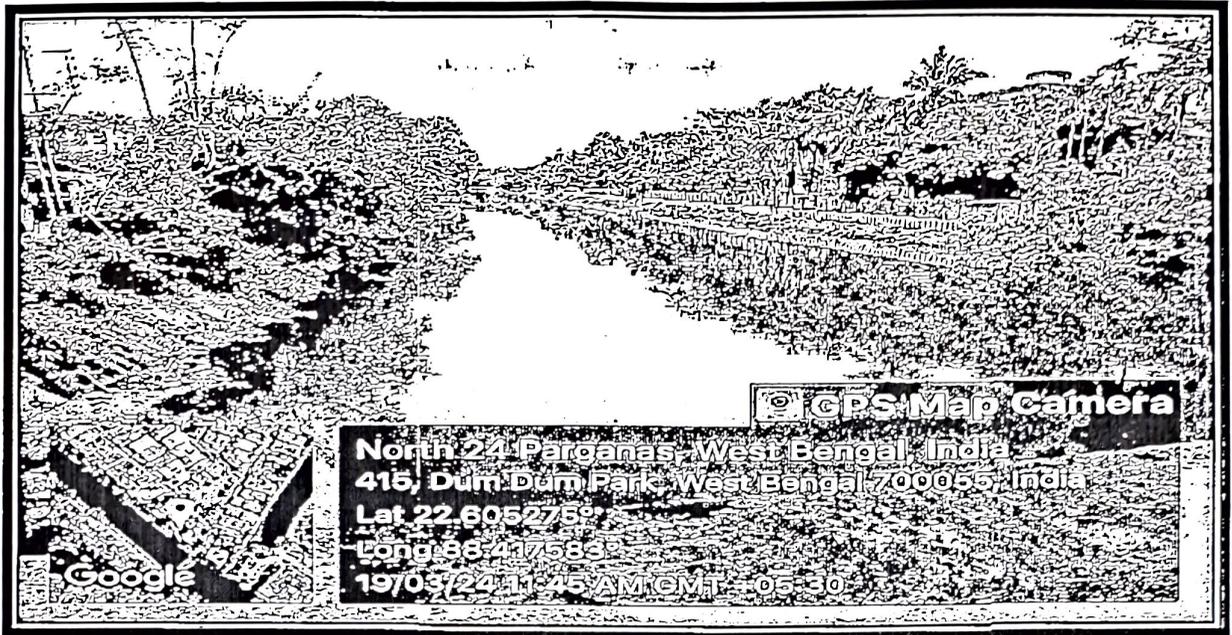
New Town WB, India

Street Number 145, Action Area 2E, New Town  
700161 WB, India

Phone: 9866376199, 9866376199  
07/08/2024 17:27 GMT+05:30

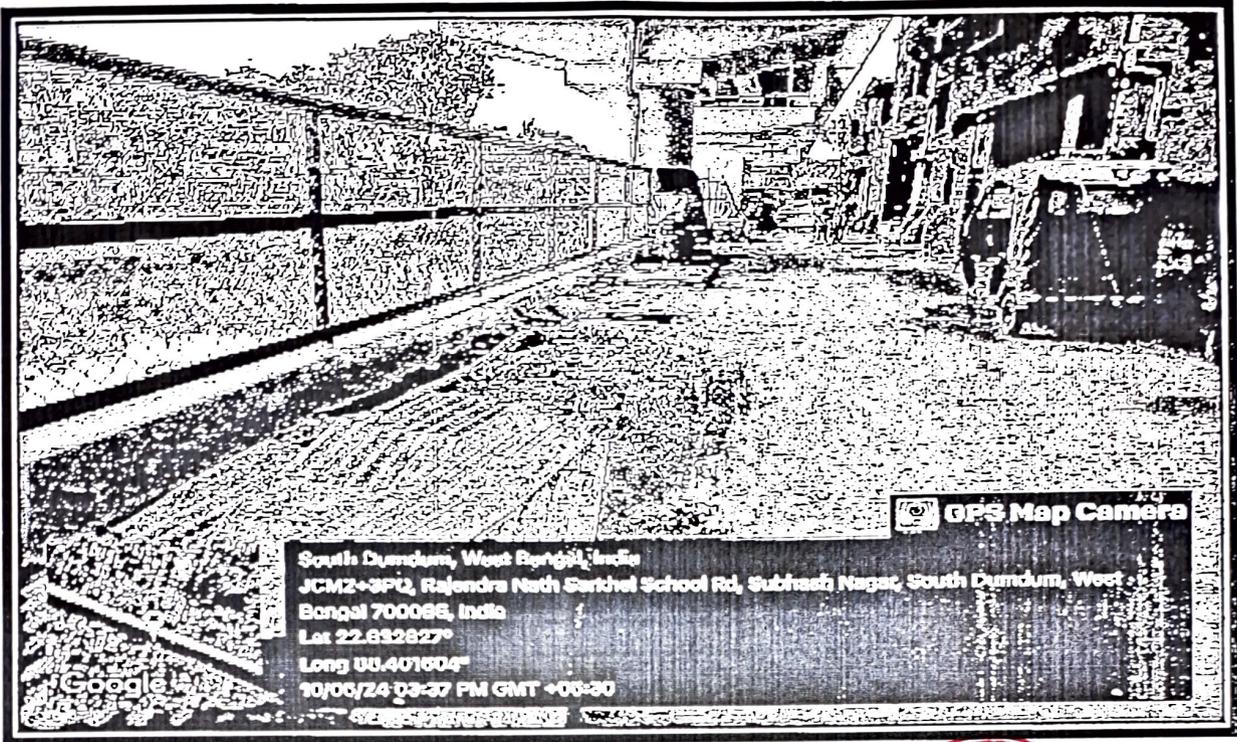
Photographs (1 no.) at the same spot of Lower Bagjola Canal near New Town  
Action Area 2E, Calcutta.



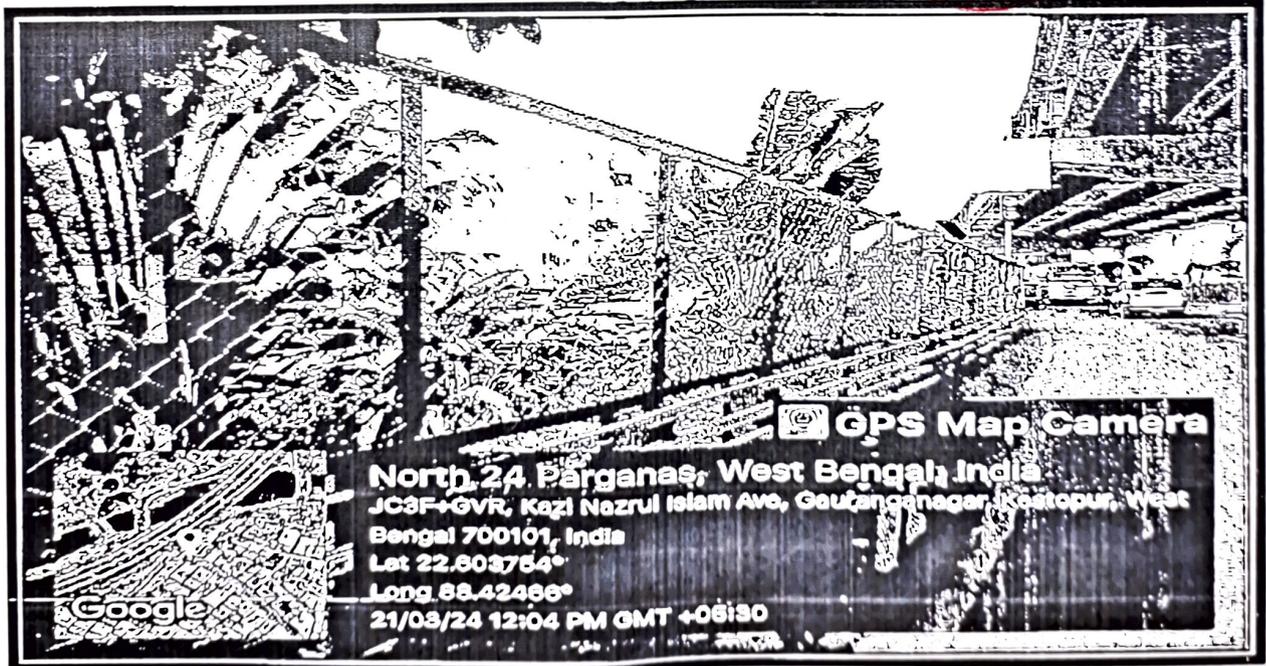


U/S of Dum Dum Park RCC Bridge

-X-

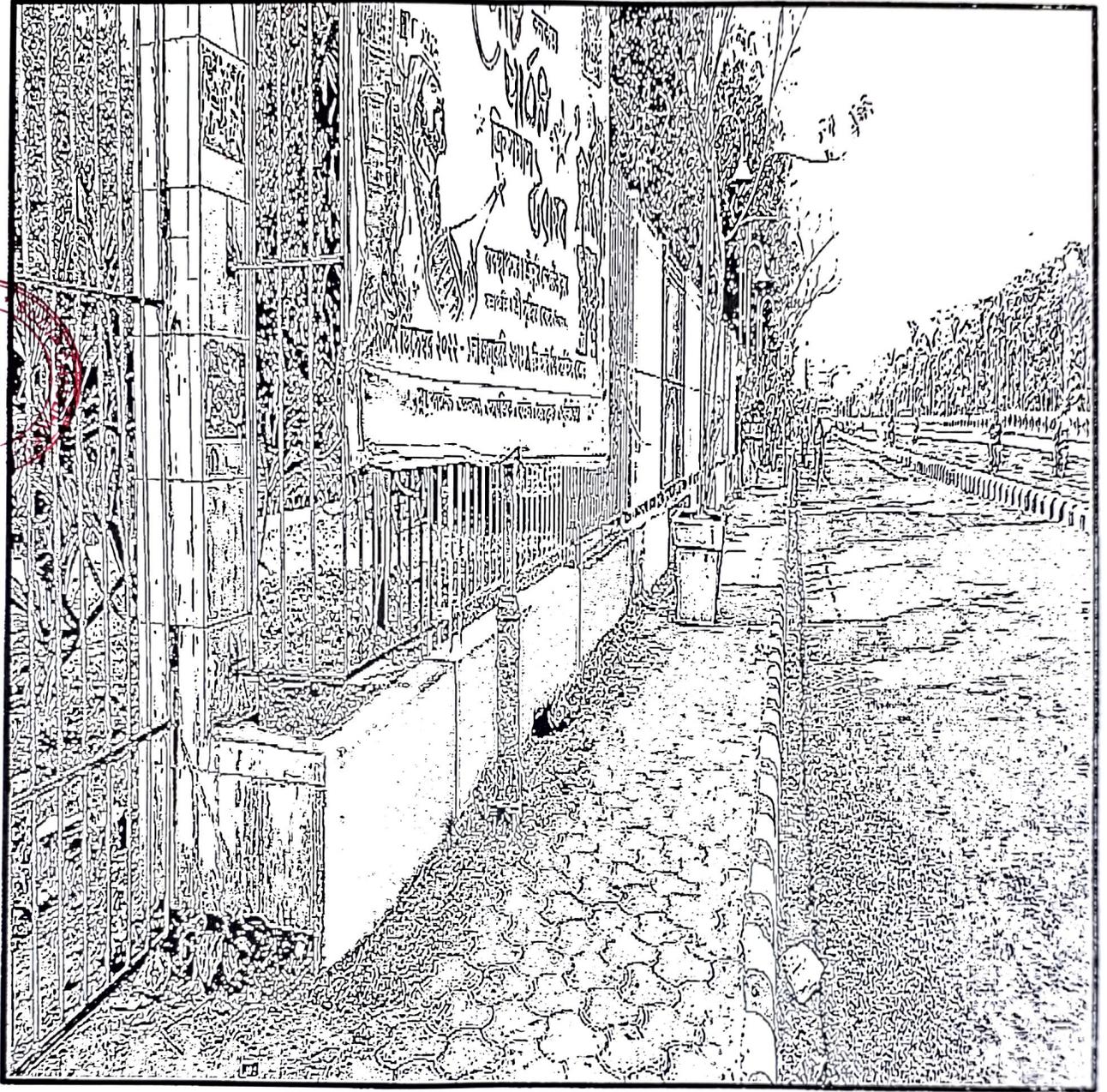


D/S of Motish RoyRCC Bridge



Near Kestopur Ten Vent Sluice adjacent to VIP Road

BIDHANNAGAR COURT 24 PGS. (M) C  
**NOTARY**  
6584/2008



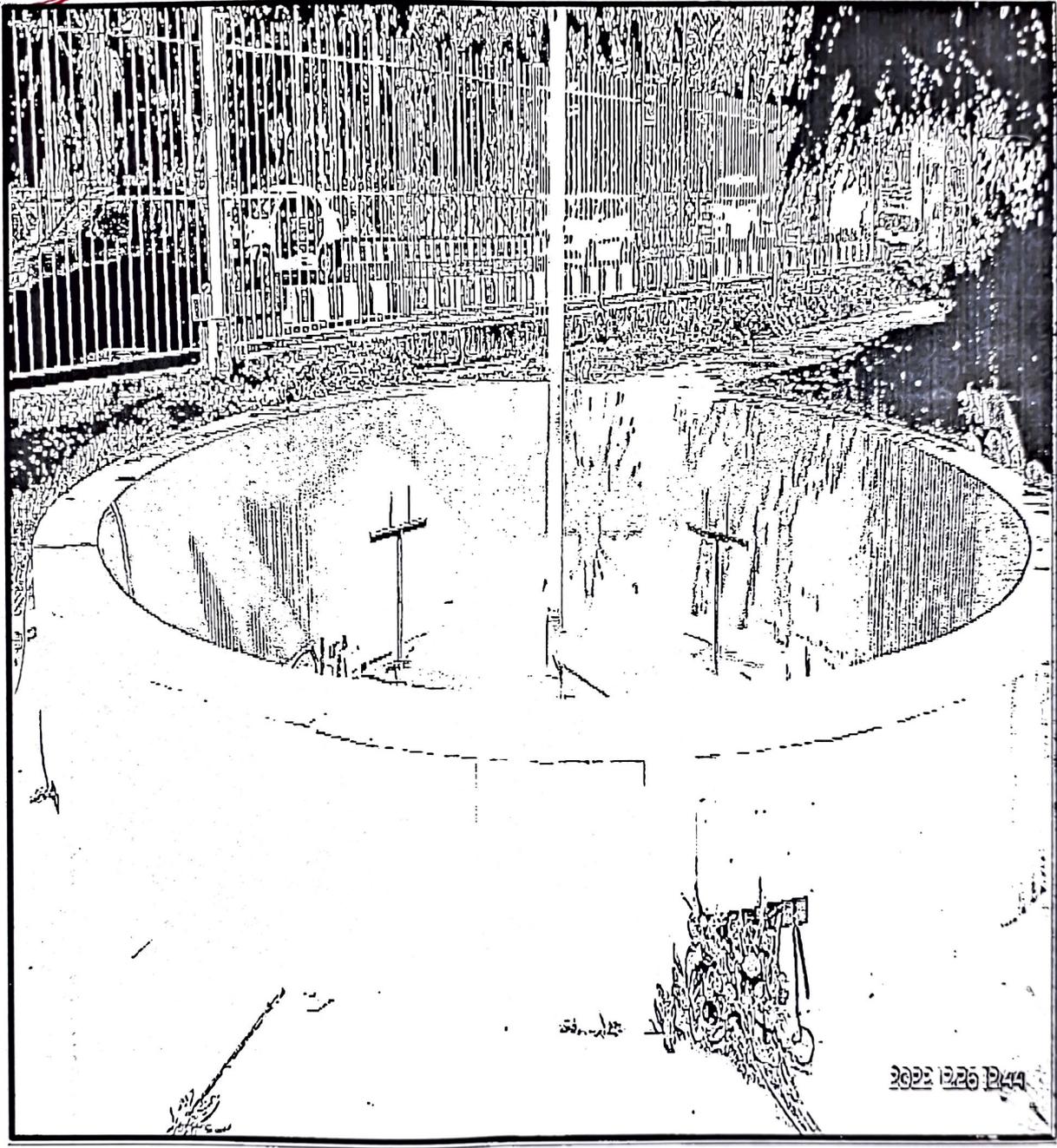
At Right Bank of Kestopur Canal near Dum Dum Park

- X -



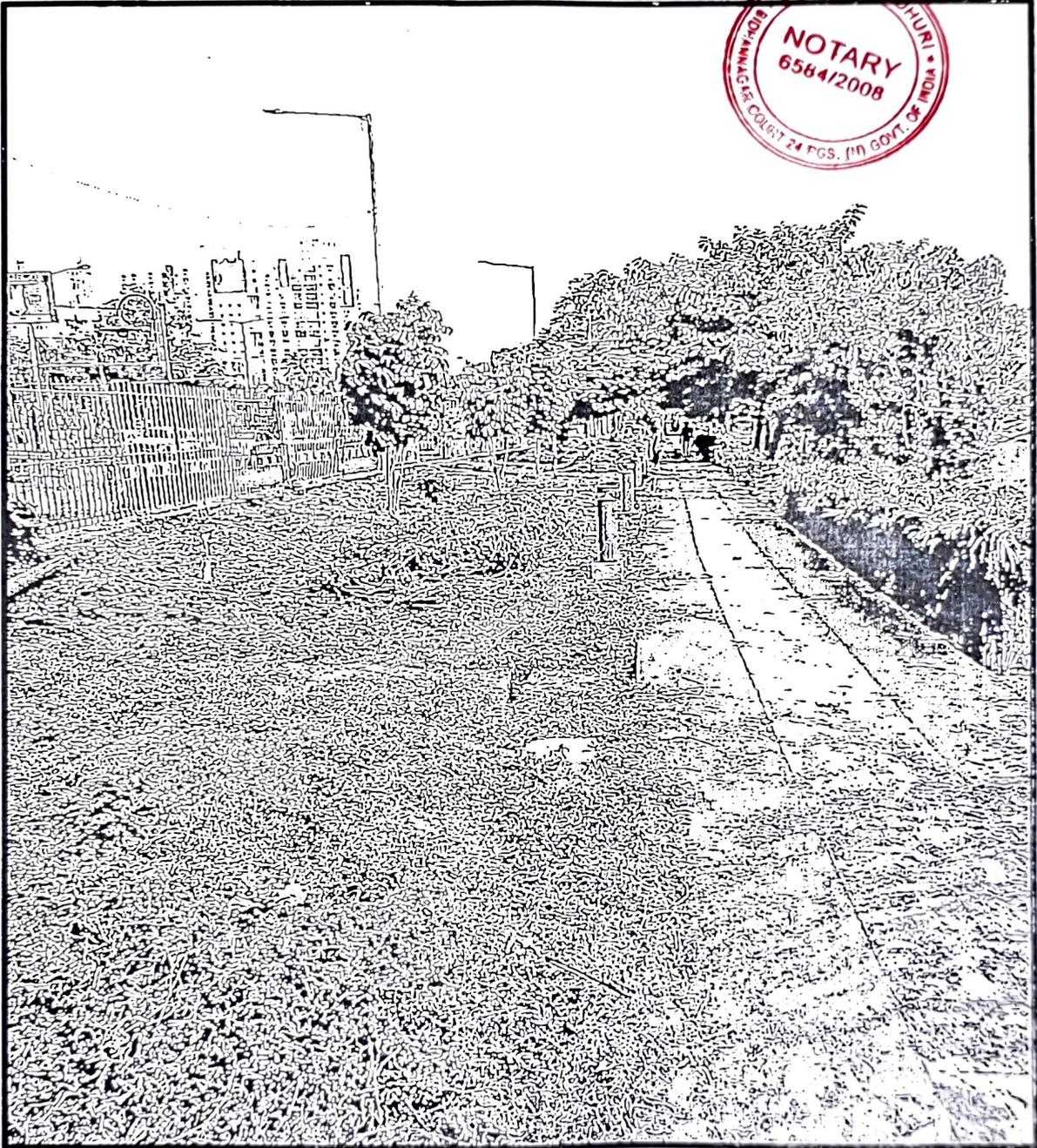
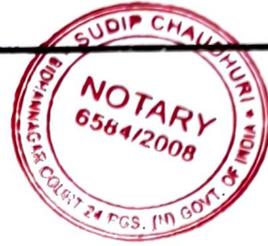
At Right Bank of Kestopur Canal near Bangur

- X -



At Right Bank of Kestopur Canal near Lake Town

2022 1226 1244



At Right Bank of Kestopur Canal near Golaghata

GOVT. OF WEST BENGAL  
OFFICE OF THE JT. COMMISSIONER OF POLICE(HQ)  
BIDHANNAGAR POLICE COMMISSIONERATE  
SALT LAKE STADIUM, GATE NO-3, SECTOR-III, KOLKATA-700106

Memo. No.

Date:

To  
The Director,  
State Urban Development Agency,  
"Ilgus Bhavan", HC Bloock  
Sector-III, Bidhannagar  
Kolkata-700106, West Bengal



Ref.: Letter No. SUDA-UDMA-15011(15)/30/2020-Part(1)/5094(2) dated 09.07.2024.

Sub.: In connection with Hon'ble NGT matters are being M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion Vs State of West Bengal & Ors.] (Ref.: M.A. No. 40/2022/EZ in O.A. No. 14/2017/EZ) (Re.: Kestopur and Bagjola Canals).

In response to the above reference, this is to inform you that as per available information collected from different PSs under Bidhannagar Police Commissionerate, a complaint has been filed on 15.07.2024 by the Assistant Engineer, Metropolitan Drainage Division No. 1, under Irrigation and Water Ways Directorate and on the basis of the said complaint an FIR has been lodged at Baguiati PS vide Baguiati PS Case no. 398/2024 U/S- 15A of the Canal Act, 1864 & 4D of WBLR Act, 1955 and section 204/295/261 of West Bengal Municipal Corporation Act.

It is further to inform you that if any correspondence is received by the appropriate authority regarding Police assistance then it may be provided as and when required.

This is for favour of your kind information.

*Sd/-*  
Joint Commissioner of Police (HQ)  
Bidhannagar Police Commissionerate

Memo. No. 1091/1(1)/JE. CP (H.Q.)/BDNPC.

Date: 19/07/24

Copy to : The Sr. P.S. to additional Chief Secretary, Environment Department.

*[Signature]* 19/7/24  
Joint Commissioner of Police (HQ)  
Bidhannagar Police Commissionerate  
Joint Commissioner of Police (HQ)  
Bidhannagar



- 82A -

TYPE COPY

Memo no. AE-II/105

Date: 15-07-2024

To,

The Officer-in-Charge

Baguiati Police Station

Newtown, Kolkata-700059

Sub- Unauthorised encroachment of Govt land over the lower Bagjola Khal within ward no. 20 under  
Bidhannagar Municipal Corporation, North 24 Parganas

It has been observed that at one place new encroachments have been taking place in ward no. 20 under Bidhannagar Municipal Corporation, North 24 Parganas over the bank of Lower Bagjola Khal near Jagatpur Bridge, some unknown miscreants have erected permanent/temporary structures which is obstructing the flow, monitoring and maintenance of the said canal. Photographs of such encroachments are attached for your ready reference.

Now, I seek your help and request you to kindly register my FIR in the above subject matter your necessary action is highly solicited.

Encl: as stated

~~3~~



Form No. 27

# FIRST INFORMATION REPORT

(First Information of a cognizable crime reported under section 174 B.N.S.S at P.S.)

24 Pgn(N) (ii) Sub- Divn Barasat (iii) PS. Bagulati (iv) Year 2024 (v) FIR No. 190/24 (vi) Date 15.07.2024

IPC Sections (ii) Act Sections  
(iii) Other Acts and Sections 15A of The Canal Act 1864 & 4D of WBLR Act, 1955 & 204/295/161 of West Bengal Municipal Corporation Act

3 (a) General Diary Reference Entry No 1247 Time At 17:05 hrs  
(b) Occurrence of Offence Day Not Mentioned Date Not known Time Not known  
(c) Information Received Date 15.07.2024 Time At 17:05 hrs  
U.D No. 1247 at the Police Station

4 Type of information Written/Oral/Electronic communication  
5 Registered after Preliminary Enquiry, reference no. of such enquiry N/A  
6 Place of occurrence (a) Direction and Distance from PS South East Approx 04 KM  
(b) Address Over the bank of lower Bagjola Khal near Jagatpur Bridge, BMC Ward No 20



(c) In case outside limit of this Police Station, then the name of PS District

7 Complainant/Informant  
(a) Name **Milon Murmu, Assistant Engineer - II, Metropolitan Drainage Division - I, Jalsampad Khawan**  
(b) Father's/Husband's Name **Dukhiram Murmu**  
(c) Date/Year of Birth **04.11.1992** (Age 32 years)  
(d) Nationality **Indian**  
(e) Address **Sarat Sarani Gorkhara PS, Sonarpur, District South 24- Parganas, Kolkata - 700138**  
(f) Mobile No **8013164276**  
(g) U.D No./Any other ID No. Aadhar No **9658 7796 5377**  
(h) E-mail ID **murmu.milon257@gmail.com**  
8 Details of known/suspected/unknown/accused with full particulars (Attach separate sheet, if necessary)

### Some un-known miscreants

9 Reasons for delay in reporting by the Complainant/Informant  
10 Particulars of properties stolen/involved (Attach separate sheet, if necessary)  
11 Total value of properties stolen/involved  
12 Request report/ U.D Case no. if any  
13 Fk contents (Attach separate sheets, if required) (The original written complaint of the complainant with the treated as FIR is enclosed herewith)  
14 Action taken since the above report reveals commission of offence(s) u/s 15A of The Canal Act, 1864 & 4D of WBLR Act, 1955 & 204/295/161 of West Bengal Municipal Corporation Act registered the case and took up investigation or directed **SI Sumantra Bar** of Bagulati PS to take the investigation OR transferred to PS on point of jurisdiction of the case to investigate (assign reasons)

The FIR was read over to the complainant/informant and was admitted to be correctly recorded and true to the complainant/informant free of cost

Milon Murmu  
15.07.2024

Signature/Thumb impression of the Complainant/Informant  
*St. Md. Oshob...*  
15.7.24

Signature of the Officer  
**BAGULATI POLICE STATION**  
Bidhanagar Public Co. (N) Govt. of West Bengal  
Name **AMIT KUMAR MITRA**  
Rank **INSPECTOR OF POLICE**  
Number of PS **BAGULATI (N) DIVISION**

L 88A-

Type Copy

West Bengal Form no. 27

**FIRST INFORMATION REPORT**

(First Information of a cognizable crime reported under section 173 BNSS at PS)

1. (i) District- 24 Pgn (N), (ii) Sub-Division Barasat, (iii) P.S. Bagulati, (iv) Year 2024, (v) FIR No. 398/24, (vi) Date: 15.07.24,
2. (i) Act.....IPC.....Section..... (ii) Act.....Section.....  
(iii) Other Acts and Sections.....15A of the Canal Act, 1864 & 4D of WBLR Act, 1955 & 204/295/261 of West Bengal Municipal Corporation Act.
3. (a) General Diary Reference. Entry No.....1247.....Time.....At 17:05 hrs.....  
(b) Occurrence of Offence Day.....Not Mentioned Date.....Not Known.....Time.....Not Known  
(c) Information Received Date.....15.07.2024.....Time.....At 17:05 hrs.....  
C D No.....1247.....at the Police Station
4. Type of Information. Written/Oral/Electronic Communication
5. If registered after Preliminary Enquiry, reference no. of such enquiry: N.A
6. Place of occurrence: (a) Direction and Distance from P.S.....South East.....Approx 04 K.M.....  
(b) Address: Over the bank of lower Bagjola Khal near Jagatpur Bridge, KMC Word No. 20 .....  
.....  
(c) In case of outside limit of this Police Station, then the name of P.S.....  
District.....
7. Complainant/ Informant:  
(a) Name...Milon Murmu, Assistant Engineer-II, Metropolitan Drainage Division- I, Jalsampad Bhawan  
(b) Fathers/ Husband's Name.....Dukhiram Murmu.....  
(c) Date/ Year of Birth.....04.11.1992.....(Age 32 years).....  
(d) Nationality.....Indian.....  
(e) Address.....Sarat Sarani Gorkhara P.S. Sonarpur, District South 24 Parganas, Kolkata- 700150  
(f) Mobile No.....8013164276.....  
(g) UID No/ Any other ID No. Aadhar No. 9658 7796 5377.....  
(h) E-mail Id.....murmumilon257@gmail.com.....
8. Details of known/suspected/unknown/accused with full particulars (Attach separate sheet. If necessary)  
**Some un-known miscreants**
9. Reason for delay in reporting by the Complainant/Informant .....
10. Particulars of properties stolen/involved (Attach separate sheet, if necessary).....  
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11. Total value of properties stolen/involved.....
12. Inquest report/ U.D Case No. if any.....
13. FIR contents: (Attach separate sheets, if required) The original written complaint of the complainant which is treated as FIR is enclosed herewith.
14. Action taken: Since the above report reveals commission of offence(s) u/s.....15A of The Canal Act 1864 & 4D of WBLR Act. 1955 & 204/295/261 of West Bengal Municipal Corporation Act.....  
registered the case and took up investigation or directed.....SI Sumanta Bar of Bagulati P.S...to take up the investigation OR transferred to P.S.....on point of jurisdiction or refused to investigate (assign reasons).....

The FIR was read over the complainant/informant and was admitted to be recorded and a copy given to the complainant/informant free of cost.